

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003040/2021	BALARAM KALANDI @ SONY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	JHARPOKHARIA /36 /2021 () //
2	BLAPL/0003041/2021	TUKUNA SWAIN @ LAXMIDHAR SWAIN VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	BANKI /187 /2020 () //
3	BLAPL/0003042/2021	BIJAY @ BIJAY KUMAR DAS VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	KHANTAPADA /95 /2021 () //
4	BLAPL/0003043/2021	GURUBARU JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARIGAM /144 /2020 () //
5	BLAPL/0003044/2021	DURYODHAN @DUJA SAHOO VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	/ /0 () //
6	BLAPL/0003045/2021	SANSARI @ JUJHIA PADHAN VS STATE OF ODISHA	SATRUGHNA NATH MISRO VS	KHAPRAKHOL /23 /2021 () //
7	BLAPL/0003046/2021	BHAGABAN PRADHAN @ RAGHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	BUGUDA /264 /2020 () //
8	BLAPL/0003047/2021	SANTOSH NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /270 /2020 () //
9	BLAPL/0003048/2021	JITENDRA KUMAR DAKUA VS STATE OF ODISHA	SATRUGHNA NATH MISRO VS	KHAPRAKHOL /23 /2021 () //
10	BLAPL/0003049/2021	TUNI @ SANGITA PAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	HANDAPA /112 /2019 () //
11	BLAPL/0003050/2021	LAXMIKANT BISOYI @ LAXMIKANTA BISOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /198 /2018 () //

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12	BLAPL/0003051/2021	GAJANANA PATEL VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	//0 () //
13	BLAPL/0003052/2021	VINAY KUMAR SINGH VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARMASALA /217 /2020 () //
14	BLAPL/0003053/2021	BIJAY KUMAR MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PHIRINGIA /32 /2021 () //
15	BLAPL/0003054/2021	BHISMA GANJA @ HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	TENTULIKHUNTI /97 /2020 () //
16	BLAPL/0003055/2021	NALU @ NARAYAN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PARJANG /80 /2014 () //
17	BLAPL/0003056/2021	GOBARDHAN PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
18	BLAPL/0003057/2021	IRIA ADKATIA VS STATE OF ODISHA	BASUDEV MISHRA VS	KODINGA /23 /2021 () //
19	BLAPL/0003058/2021	AJAY MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PODIA PS /55 /2019 () //
20	BLAPL/0003059/2021	RAMA CHANDRA PUJARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /207 /2020 () //
21	BLAPL/0003060/2021	SALBAM SAMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /32 /2008 () //
22	BLAPL/0003061/2021	AKUL MISTRY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /186 /2019 () //
23	BLAPL/0003062/2021	BHUA @ JAGA @ JAGANNATH DAS	KASHINATH PATNAIK	GOBINDAPUR /48 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003063/2021	SURA @ SURESH @ SOMNATH SAHOO	AMLAN SHAKTI PAUL	TALCHER TOWN /137 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003064/2021	DHARMENDRA SENDRIA @ GURU	BHOJARAJ SETH	DUNGURIPALI /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003065/2021	SAROJ KUMAR BEHERA	SWAYAMPRAVA DASH	BELPARA /260 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003066/2021	MANOJ PATTANAIK	PARTHA SARATHI NAYAK	TALCHER TOWN /137 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003067/2021	BISHU @ BISWANTH PAIK	TUKUNA KUMAR MISHRA	B.SINGHPUR /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003068/2021	SUNIL DASH @ BEHERA	RAJIB LOCHAN PATTNAIK	KORAPUT SADAR /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003069/2021	KUNA SAHU	SURYAKANTA DWIBEDI	RENGALI (SAMBALPUR) /47 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003070/2021	SAHADEBA MUDULI	TUKUNA MISHRA	KORAPUT SADAR /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003071/2021	PINKU @ SUBHENDU SAMANTRAY @ SUVEN	ANANTOSH KUMAR SAMANTARAY	KHURDA SADAR /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003072/2021	LOCHAN BEHERA	SUSANTA KUMAR TRIPATHY	BARAMBA /38 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003073/2021	SURESH KUMAR DAS	UDIT RANJAN JENA	NILGIRI /98 /2021
		VS	VS	()

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35	BLAPL/0003074/2021	STATE OF ODISHA MAMATA SAHU VS	BISHNU PRASAD PRADHAN VS	// HINDOL /39 /2021 ()
36	BLAPL/0003075/2021	STATE OF ODISHA RAMANIKANTA GURU VS	JAJATI KESHARI KHUNTIA VS	// BHOGRAI /199 /2020 ()
37	BLAPL/0003076/2021	STATE OF ODISHA ALIN PATRA VS	KSHIROD KUMAR ROUT VS	// TIKAYATPALI /48 /2020 ()
38	BLAPL/0003077/2021	STATE OF ODISHA BIRAKESHARI BASARI VS	BISWARANJAN MAHARATHA VS	// AMBADOLA /109 /2020 ()
39	BLAPL/0003078/2021	STATE OF ODISHA RAJENDRA PAL @ BHOLA VS	VIVEKANAND JENA VS	// PLANTSITE /350 /2020 ()
40	BLAPL/0003079/2021	STATE OF ODISHA DASARATH AMAT VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /58 /2019 ()
41	BLAPL/0003080/2021	STATE OF ODISHA PUSPANJALI PATRA VS	AMULYA RATNA PANDA VS	// DARINGBADI /19 /2021 ()
42	BLAPL/0003081/2021	STATE OF ODISHA DEBANANDA NAIK VS	HEMANTA KUMAR MUND VS	// PAPADAHANDI /35 /2021 ()
43	BLAPL/0003082/2021	STATE OF ODISHA BUTU JENA VS	HEMANTA KUMAR MUND VS	// SAHID NAGAR P.S. /296 /2012 ()
44	BLAPL/0003083/2021	STATE OF ODISHA GANGADHAR MAHANTA VS	AMULYA RATNA PANDA VS	// BARBIL /49 /2021 ()
45	BLAPL/0003084/2021	STATE OF ODISHA NARSING PUJARI VS STATE OF ODISHA	R.N.BISWAL VS	// MATHILI /60 /2017 () //

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46	BLAPL/0003085/2021	SANKAR NAIK@SANKAR PRASAD NAYAK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	DEOGARH /48 /2004 () //
47	BLAPL/0003086/2021	SUNIL KARUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /6 /2021 () //
48	BLAPL/0003087/2021	PRASANTA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIKIA /6 /2019 () //
49	BLAPL/0003088/2021	RATIKANTA DAS VS STATE OF ODISHA	J.K.MISHRA (2) VS	SORO /370 /2020 () //
50	BLAPL/0003089/2021	ANIL SHARMA @ ANIL KEWAL SHARMA VS STATE OF ODISHA	ATYANARAYAN MISHRA (4) VS	ORKEL /202 /2019 () //
51	BLAPL/0003090/2021	SAROJ DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	BERHAMPUR SADAR /137 /2019 () //
52	BLAPL/0003091/2021	MANAS SAHOO VS STATE OF ODISHA	RAJESH MOHAPATRA VS	//0 () //
53	BLAPL/0003092/2021	KARTIKA CHHATRIA VS STATE OF ODISHA	SUBRATA PANDA VS	JAIPATNA /62 /2021 () //
54	BLAPL/0003093/2021	SEIKH SAJAN VS STATE OF ODISHA	RAJESH MOHAPATRA VS	CHANDANPUR /269 /2020 () //
55	CMAPL/0000095/2021	CHARULATA SAHU VS STATE OF ODISHA	ADV VS	// () //
56	CMAPL/0000096/2021	DEBARAJ PATRA VS S.D.J.M. CUM AUTHORITY APPOINTED UNDER MINIMUM WAGES, KORAPUT	ADV VS	// () //
57	CMP/0000238/2021	SAROJINI NARENDRA	S.S.JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
58	CMP/0000239/2021	MAHANADI COALFIELDS LIMITED	M.M.SWAIN	//
		VS	VS	0
		NANDA CONSTRUCTION		//
59	CMP/0000240/2021	SANATAN PRADHAN	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		THE COMMISSIONER-CUM-SPECIAL SECRETARY TO GOVT.OF ODISHA		//
60	CMP/0000241/2021	MOTA NAYAK	SOMANATH SATAPATHY	//
		VS	VS	0
		JUGASTI NAYAK		//
61	CONTC/0002501/2021	JYOSHNA KUMARI PATTNAIK	ADV.	//
		VS	VS	0
		PREM CHANDRA CHAUDHARY,IAS		//
62	CONTC/0002502/2021	PANKAJ KUMAR BISWAL	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM,IAS		//
63	CONTC/0002503/2021	G.NAGESWAR RAO	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
64	CONTC/0002504/2021	SASHIDHAR MOHANTY	ADV.	//
		VS	VS	0
		DR.MONA SHARMA,IAS		//
65	CONTC/0002505/2021	SNEHALATA PRADHANI	ADV	//
		VS	VS	0
		P.K.MOHAPATRA, IAS		//
66	CONTC/0002506/2021	SULOCHANA SAHOO	ADV.	//
		VS	VS	0
		P.K.MOHAPATRA,IAS		//
67	CONTC/0002507/2021	SHARAT KUMAR NAYAK	ADV	//
		VS	VS	0
		STATE OF ORISSA		//
68	CONTC/0002508/2021	BHIKARI CHARAN SWAIN	ADV.	//
		VS	VS	0

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69	CONTC/0002509/2021	STATE OF ORISSA ANNAPURNA DAS VS	ADV VS	// // 0
70	CONTC/0002510/2021	STATE OF ORISSA PRASANTA KUMAR DAS VS	ADV. VS	// // 0
71	CONTC/0002511/2021	STATE OF ODISHA SANJUKTA TRIPATHY VS	ADV VS	// // 0
72	CONTC/0002512/2021	STATE OF ORISSA BIJAY KUMAR MUDULI VS	ADV. VS	// // 0
73	CONTC/0002513/2021	STATE OF ORISSA SUDHANSU SEKHAR SUBUDHI VS	GOPAL KRISHNA NANDA VS	// // 0
74	CONTC/0002514/2021	SATYABRATA SAHU, IAS RADHARANI SETHI VS	ADV. VS	// // 0
75	CONTC/0002515/2021	SATYABRATA SAHU, IAS RADHARANI SETHI VS	ADV. VS	// // 0
76	CONTC/0002516/2021	SATYABRATA SAHU, IAS BAIKUNTHANATH BARIK VS	ADV VS	// // 0
77	CONTC/0002517/2021	SATYABRATA SAHU, IAS SIMANCHALA SAHOO VS	ADV. VS	// // 0
78	CONTC/0002518/2021	SATYABRATA SAHU, IAS SRIKRUSHNA MOHAPATRA VS	ADV VS	// // 0
79	CONTC/0002519/2021	SATYABRATA SAHU, IAS HULLASH PRADHAN @ DEI VS	ADV. VS	// // 0
		SATYABRATA SAHU, IAS		//

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80	CONTC/0002520/2021	BISWO RANJAN PRADHAN VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
81	CONTC/0002521/2021	BILASINI RATH VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
82	CONTC/0002522/2021	BRUNDABAN BEHERA VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
83	CONTC/0002523/2021	PRAFULLA KUMAR NANDA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
84	CONTC/0002524/2021	BICHITRANANDA SAHU VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
85	CONTC/0002525/2021	SARAT CHANDRA MISHRA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
86	CONTC/0002526/2021	MADHUSUDAN KHADENGA VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
87	CONTC/0002527/2021	AKSHAYA KUMAR SAHU VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
88	CONTC/0002528/2021	GOPAL KRISHNA PRADHAN VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
89	CONTC/0002529/2021	LALIT MOHAN RATH VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
90	CONTC/0002530/2021	LAXMI NARAYAN PRADHAN VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
91	CONTC/0002531/2021	UMASHANKAR JENA	ADV.	//

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		VS	VS	0
92	CONTC/0002532/2021	SATYABRATA SAHU,IAS NARAYAN JENA	ADV.	//
		VS	VS	0
93	CONTC/0002533/2021	SATYABRATA SAHU,IAS ARUGUL SRINIVAS DORA	ADV	//
		VS	VS	0
94	CONTC/0002534/2021	SATYABRATA SAHU, IAS BHAGIRATHI PRUSTY	ADV.	//
		VS	VS	0
95	CONTC/0002535/2021	ABHAYA,DG AND IG OF POLICE RUBEN CHANDRA DAS	ADV.	//
		VS	VS	0
96	CONTC/0002536/2021	RAMASIS HAZARA,OAS SUCHITRANJALI RAY	PRANAB KUMAR PASAYAT	//
		VS	VS	0
97	CONTC/0002537/2021	SANGRAMJIT NAYAK JYOTSNARANI DAS	ADV.	//
		VS	VS	0
98	CONTC/0002538/2021	K.SUDARSHAN CHAKRAVARTY,IAS INDIRA SATPATHY	ADV.	//
		VS	VS	0
99	CONTC/0002539/2021	MANOJ KUMAR DAS,D.G.M(ELEC.) KALLIPALLI TUKARAM	ADV	//
		VS	VS	0
100	CONTC/0002540/2021	TAPAN KUMAR PATNAIK, OPS CHHAGAN BAI SAHU	TRILOCHAN NANDA	//
		VS	VS	0
101	CONTC/0002541/2021	TARANISEN NAIK,SUB-COLLECTOR-NUAPADA SUDHAKAR GOUDA	ADV.	//
		VS	VS	0
102	CONTC/0002542/2021	ANU GARG NAROTTAM ROUSTRAY	ADV.	//
		VS	VS	0

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		ANU GARG,IAS		//
103	CONTC/0002543/2021	BHARAT CHANDRA BEHERA	ADV.	//
		VS	VS	0
		SASWAT MISHRA,IAS		//
104	CONTC/0002544/2021	ARJUNA DAS		//
		VS	VS	0
		PRADEEP KUMAR SAHOO		//
105	CONTC/0002545/2021	RAGHUNATH ARUKHA	ADV.	//
		VS	VS	0
		SANGRAMJIT NAYAK,IAS		//
106	CONTC/0002546/2021	ASHOK CHANDRA PATTANAYAK	K.K.SWAIN	//
		VS	VS	0
		AMULYA PRADHAN, DEO		//
107	CONTC/0002547/2021	DR.JOYDEB DASH	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		NIKHIL PAVAN KALYAN		//
108	CONTC/0002548/2021	SABITA KUMAR SENAPATI	ADV.	//
		VS	VS	0
		DR.SAURABH GARG,IAS		//
109	CONTC/0002549/2021	MANJIT KAUR SALUJA	ADV	//
		VS	VS	0
		ASHOK KUMAR MAJHI		//
110	CONTC/0002550/2021	REENA MISHRA	ADV.	//
		VS	VS	0
		SHRIKANT MADHAV VAIDYA		//
111	CONTC/0002551/2021	DEBABRATA SATAPATHY	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
112	CONTC/0002552/2021	DURGESH NANDINI SWAIN	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
113	CONTC/0002553/2021	PRASANTA KUMAR BHARATI	ADV	//
		VS	VS	0
		SASWAT MISHRA		//

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114	CONTC/0002554/2021	RAGHUNATH SATPATHY VS	ADV VS	// 0
115	CONTC/0002555/2021	SATYABRATA SAHU, IAS GOPAL CHANDRA SAHU VS	ADV. VS	// 0
116	CONTC/0002556/2021	JYOTIRMAYA RATH NARESH CHANDRA BHANJA VS	ADV VS	// 0
117	CONTC/0002557/2021	ANU GARG, IAS SURENDRA PRASAD MANDAL VS	ADV. VS	// 0
118	CONTC/0002558/2021	ANU GARG, IAS BASANTA KUMAR SETHI VS	ADV VS	// 0
119	CONTC/0002559/2021	ANU GARG, IAS SANTOSH KUMAR MOHANTY VS	ADV. VS	// 0
120	CONTC/0002560/2021	ANU GARG, IAS SWARNALATA BEBARTA PATTNAIK VS	ADV VS	// 0
121	CONTC/0002561/2021	SATYABRATA SAHOO, IAS ARNAPURNA PADHI VS	ADV. VS	// 0
122	CONTC/0002562/2021	GYANARANJAN DAS, IAS RABINDRA KUMAR KHUNTIA VS	ADV. VS	// 0
123	CONTC/0002563/2021	SATYABRATA SAHOO, IAS RAGHUNATH SENAPATI VS	ADV. VS	// 0
124	CONTC/0002564/2021	SATYABRATA SAHOO, IAS KANAKLATA DEBI VS	ADV. VS	// 0
125	CONTC/0002565/2021	SATYABRATA SAHOO, IAS NIKHILA UTKAL GRAMA RAKSHI SANGHA	KALPATARU ROUT	//

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		VS	VS	()
126	CONTC/0002566/2021	SURESH CHANDRA MOHAPATRA, IAS SULOCHANA RAO ALIAS MISHRA	SUBHADUTTA ROUSTRAY	//
		VS	VS	()
127	CONTC/0002567/2021	ASHOK KUMAR MISHRA, DSSO PRAVAT KUMAR MUDULI	ADV.	//
		VS	VS	()
128	CONTC/0002568/2021	SASWAT MISHRA, IAS GAJENDRA KUMAR DAS	ADV	//
		VS	VS	()
129	CRLA/0000196/2021	SASWAT MISHRA, IAS PUSPA SETHI	DEVASHIS PANDA	//
		VS	VS	POLASARA PS /115 /2016
130	CRLA/0000197/2021	STATE OF ODISHA BALARAM PRAHARAJ	D.MISHRA	PRESIDING OFFICER, OPID, BERHAMPUR(Ganjam)
		VS	VS	GR/0000014/2019
131	CRLA/0000198/2021	STATE OF ODISHA BHARAT MAHANTA	TUSAR KANTA MAHANTA	LALBAG /75 /2021
		VS	VS	()
132	CRLA/0000199/2021	STATE OF ODISHA SHIBA KUMAR BEHERA	J.K.MISHRA (2)	//
		VS	VS	PANDAPADA /21 /2021
133	CRLA/0000200/2021	STATE OF ODISHA DEBASHIS SAHOO @ BITNA	BHARAT BHUSAN ROUSTRAY	()
		VS	VS	SINGLA /145 /2020
134	CRLMC/0000797/2021	STATE OF ODISHA BULU BARIK @ KEDARESWAR BARIK	ASWINI KUMAR MISHRA 3	//
		VS	VS	BANDOMUNDA /177 /2020
135	CRLMC/0000798/2021	STATE OF ODISHA PRAVAKAR SAMANTA	PRAFULLA KUMAR RATH	RANPUR /211 /2018
		VS	VS	()
136	CRLMC/0000799/2021	EXECUTIVE MAGISTRATE, JAJPUR BENUDHAR SATAPATHY	BHABANI PRASAD SAMAL	//
		VS	VS	JAJPUR TOWN /123 /2020
				()
				PATKURA /90 /1984
				()

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137	CRLMC/0000800/2021	STATE OF ODISHA PRASANTA PRADHAN @ BUDHU VS	SANGRAM KESHARI ROUT VS	// BOUDH /147 /2020 ()
138	CRLMC/0000801/2021	STATE OF ORISSA ABHISEK CHATTERJEE VS	ANAMA CHARAN PANDA VS	// / /0 ()
139	CRLMC/0000802/2021	MADHUSMITA SWAIN GOPI DASH @ ARTATRANA DASH VS	BRUNDEBAN ROUT VS	// BANAPUR P.S. /64 /2007 ()
140	CRLMC/0000803/2021	STATE OF ODISHA DUSASANA CHAMPATI VS	SRIKANTA PANDA VS	// KHANDAGIRI P.S. /134 /2019 ()
141	CRLMC/0000804/2021	STATE OF ODISHA MANAS KUMAR JENA VS	B.N.SAMANTARAY VS	// BADACHANA /352 /2020 ()
142	CRLMC/0000805/2021	STATE OF ODISHA DILLIP BISWAL @ DILLIP KUMAR BISWAL VS	PRASANNA KUMAR PARTHI VS	// BADACHANA /10 /2021 ()
143	CRLMC/0000806/2021	STATE OF ODISHA BUDDHASHRBA @ BRUDDHASHRBA BEHERAMANORANJAN MOHAPATRA VS	VS	// MURIBAHAL /12 /2021 ()
144	CRLMC/0000807/2021	STATE OF ODISHA CHINTAMANI JENA VS	PRABIR KUMAR RAY VS	// BHADRAK TOWN /234 /2016 ()
145	CRLMC/0000808/2021	STATE OF ODISHA AVIPSIT RATH VS	VS	// JATNI P.S. /0133 /2021 JMFC, JATNI(Khordha *)
146	CRLMC/0000809/2021	THE STATE OF ODISHA REPRESENTING THROUGH ITS HOME SECRETARY SAPAN KUMAR SINGHA VS	TAPAN KUMAR KAMILA VS	ICC/0000026/2021 KAMARDA /38 /2021 ()
147	CRLMC/0000810/2021	STATE OF ODISHA RAVINDER YADAV VS	MANORANJAN PADHY VS	// MOHANA /152 /2019 ()
		STATE OF ORISSA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMC/0000811/2021	SANTILATA BEHERA VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	NAYAGARH /203 /2007 () //
149	CRLMC/0000812/2021	NIKASA NAIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TARBHA /139 /2020 () //
150	CRLMC/0000813/2021	GANESH SIKA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KESINGA /16 /2009 () //
151	CRLMC/0000814/2021	MANORAMA MEHER VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	PATNAGARH /279 /2020 () //
152	CRLMC/0000815/2021	NIROD BIHARI MOHANTY VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	PATKURA /213 /2012 () //
153	CRLMC/0000816/2021	DIBAKAR PAIKRAY @ DIBAKAR CHANDRA PAIKRAY VS STATE OF ODISHA	NEELAM SAHANI VS	MANGALA BAG /139 /2004 () //
154	CRLMC/0000817/2021	BIPIN JENA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	ODAGAON /44 /2018 () //
155	CRLMC/0000818/2021	SANJAY KESHARI @ SANJIB @ JHUNA MOHANTY VS STATE OF ODISHA	BANWAT BHUSAN ROUSTRAY VS	NIMAPADA /207 /2012 () //
156	CRLMC/0000819/2021	RAJENDRA RAYAGURU VS STATE OF ODISHA	GOURI MOHAN RATH VS	MAHILA P.S. BUXIBAZAR /10 /2021 () //
157	CRLMC/0000820/2021	MITA @ GITANJALI BEHERA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	BALIAPAL /104 /1996 () //
158	CRLMC/0000821/2021	DHANESWAR BAGH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	AMBADOLA /80 /2016 () //
159	CRLMC/0000822/2021	BIPIN KUMAR PATRA	HARIPAD MOHANTY	CANTONMENT ROAD /1 /2012

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0000823/2021	ASUTOSH PRASAD BEHERA @ ASHU BEHERABYOMOKESH SAHOO		BURLA /74 /2021
		VS	VS	()
		MOTILAL NAG		//
161	CRLMC/0000824/2021	SUSHILA BALIARSINGH	AMLAN SHAKTI PAUL	JANKIA P.S. /266 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0000679/2021	DEBENDRA SETHY	GYANENDRA KUMAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0000680/2021	PRAFULLA KHUNTIA	GYANENDRA KUMAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000681/2021	ROJALIN BEHERA	AKSHAYA KUMAR PANDEY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000682/2021	SUDAM CHARANA SAHU	PRASANTA KISHORE RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0000683/2021	KAILAS SAHOO	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0000684/2021	PARBATI BAI	BHABANI SHANKAR DASPARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0000685/2021	SANDIP KUMAR SAHOO	MAHIMANANDA SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0000686/2021	SANKAR BARMA	MITHUN DAS	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, ROURKELA ,SUNDARGARH		//
170	CRLMP/0000687/2021	PURNA CHANDRA PANDA	RAMESH KUMAR SAHU	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLREV/0000166/2021	STATE OF ODISHA PRADEEP KUMAR MOHAPATRA @ PRADIP KUMAR MOHAPATRA VS	DEBENDRA MOHAPATRA VS	// JATNI P.S. /243 /2019 JMFC, JATNI(Khordha *)
172	CRLREV/0000167/2021	STATE OF ORISSA NILAMBAR PENTHEI VS	PABITRA KUMAR NAYAK VS	CMC/0000021/2019 KUCHINDA /97 /2014 ()
173	MACA/0000160/2021	STATE OF ODISHA SUDARSHAN MALIK VS	BINAYK PRASAD MOHANTY VS	// () ()
174	MACA/0000161/2021	SAUDAMINI JENA THE MANAGER LEGAL, T.P.HUB, THE ORIENTAL INSURANCE CO.LTD. VS	MA YNSUBHANCHI DAS VS	// () ()
175	RPFAM/0000036/2021	FARATUN BIBI CHITRASEN BARIK VS	ASHOK KUMAR ROUT VS	// 2ND ADJ,CUTTACK(Cuttack)
176	RSA/0000039/2021	KASTURI BARIK @ LENKA DINABANDHU PATRA VS	MD.FAYAZ VS	CRA/0000096/2019 // ()
177	RVWPET/0000084/2021	GOLAPA PATRA SIDHARTHA KUMAR NANDA VS	RAKESH KUMAR MALLICK VS	// () ()
178	TRP(C)/0000145/2021	INDIAN OVERSEAS BANK LEESA SOREN VS	GYANA RANJAN SETHI VS	// () ()
179	TRP(C)/0000146/2021	SANTOSH KUMAR DAS MONALISHA PATRA VS	PRASANTA KUMAR SAHOO VS	// () ()
180	TRP(C)/0000147/2021	ALOK KUMAR GURU K.SUBHASHREE DAS VS	BISWAJIT MOHAPATRA VS	// () ()
181	WA/0000336/2021	AMAR KUMAR BARIK ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED VS	SANJAY KUMAR MISHRA VS	// () ()
		SUKANTI BISWAL		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WA/0000337/2021	STATE OF ODISHA VS MAHESWAR MAHANTA	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
183	WA/0000338/2021	STATE OF ODISHA VS NRUPATI CHARAN MOHANTA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
184	WA/0000339/2021	STATE OF ODISHA VS KIRTAN BIHARI SAHOO	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
185	WA/0000340/2021	SATYABHAMA PATRI VS STATE OF ODISHA	ASHOK KU. SARANGI VS	// 0 //
186	WP(C)/0014001/2021	SADHURAM GOND VS UNION OF INDIA	ARJUN CHRAN BEHERA VS	// 0 //
187	WP(C)/0014002/2021	SABITRI MOHAPATRA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
188	WP(C)/0014003/2021	BARSA SATPATHY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
189	WP(C)/0014004/2021	RAJ KISHORE PATRA VS STATE OF ODISHA	RANJITA SINGH VS	// 0 //
190	WP(C)/0014005/2021	RANJAN KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
191	WP(C)/0014006/2021	JAGADEV MOHANTY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
192	WP(C)/0014007/2021	DR. KALI PRASAD DAS VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
193	WP(C)/0014008/2021	RABIN KUMAR BEHERA	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0014009/2021	SMC OF BETAL PROJECT PRIMARY SCHOOL	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0014010/2021	BISHNU PRASAD MOHANTY	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0014011/2021	KUNI NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0014012/2021	NETRANANDA DAS	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0014013/2021	JAMINI NAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0014014/2021	NIRAKAR SARANGI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0014015/2021	BASANTA KUMAR BEHERA	PRASANNA KUMAR MOHANTY	//
		VS	VS	0
		SECY,ORISSA STATE HOUSING BOARD		//
201	WP(C)/0014016/2021	PRAVAKAR DASH	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0014017/2021	M/S. ROIDA C.MINES OF IDCOL KALINGA IRONWORKS	TRILOK PRASAD NANDA	//
		VS	VS	0
		CONTROLLING AUTHORITY, REGIONAL LABOUR COMMNR.(C)		//
203	WP(C)/0014018/2021	KALYANI PARIDA @ SENAPATI	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0014019/2021	DIBAKAR SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0014020/2021	STATE OF ODISHA PRUTHIRAJ SAHU VS	ASHOK KUMAR MOHAPATRA VS	// // 0
206	WP(C)/0014021/2021	SRI SATYABADI GOPINATH DEV SURYA NARAYAN SAMAL VS	MANOJ KUMAR PATI VS	// // 0
207	WP(C)/0014022/2021	STATE OF ODISHA SARAT KUMAR NATH VS	KUNAL KUMAR SWAIN VS	// // 0
208	WP(C)/0014023/2021	STATE OF ODISHA DULESWARI PANDEY VS	SANTANU KUMAR SARANGI VS	// // 0
209	WP(C)/0014024/2021	STATE OF ODISHA PRUTHIRAJ SAHU VS	ASHOK KUMAR MOHAPATRA VS	// // 0
210	WP(C)/0014025/2021	SRI SATYABADI GOPINATH DEV BALARAM SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
211	WP(C)/0014026/2021	STATE OF ODISHA AMRUTANSHU PATTNAYAK VS	SAMIR KUMAR MISHRA VS	// // 0
212	WP(C)/0014027/2021	BALASORE MUNICIPALTY GANGADHAR BEHERA VS	BICHITRA NARAYANA SATAPATHY VS	// // 0
213	WP(C)/0014028/2021	STATE OF ODISHA JAGADISH DEEP VS	KUNAL KUMAR SWAIN VS	// // 0
214	WP(C)/0014029/2021	STATE OF ODISHA BIBHUTI BHUSAN PANDA VS	SANDIPANI MISRA VS	// // 0
215	WP(C)/0014030/2021	STATE OF ODISHA SIDDHARTHA SANKAR SAMANTRAY VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0014031/2021	SURENDRA BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
217	WP(C)/0014032/2021	PANCHANAN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0014033/2021	PRANAYA MANJANI BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
219	WP(C)/0014034/2021	CHANDAN KUMAR DEY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0014035/2021	NIBEDITA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
221	WP(C)/0014036/2021	FARID KHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
222	WP(C)/0014037/2021	GANESH BEHERA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
223	WP(C)/0014038/2021	KANHU MALIK VS PUNJAB NATIONAL BANK	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0014039/2021	BHAGIRATHI KAR VS PNB	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0014040/2021	THE MANAGEMENT OF SAIL, ROURKELA STEEL PLANT VS CGIT CUM LABOUR COURT, BBSR	BURGAN PRASAD NANDA VS	// 0 //
226	WP(C)/0014041/2021	KUMUDA CHANDRA PRADHAN VS PNB	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0014042/2021	TAPAN DAS	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		PNB		//
228	WP(C)/0014043/2021	SK.NAIMUDDIN	ASHOK KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0014044/2021	SHANKAR HANSDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PNB		//
230	WP(C)/0014045/2021	MAHESH KUMAR SAHOO	SASWATI MOHAPATRA	//
		VS	VS	0
		COLLECTOR, NAYAGARH		//
231	WP(C)/0014046/2021	SANJEEV PARIDA	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0014047/2021	JITENDRA KUMAR DAS	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0014048/2021	MINATI MALLICK	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE BM, INDIAN BANK, PURI BRANCH		//
234	WP(C)/0014049/2021	ITISHREE SWAIN	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0014050/2021	PRAVAKAR BEHERA	PRANAB KUMAR GHOSE	//
		VS	VS	0
		THE DIST. AND SESSION JUDGE, KHURDA		//
236	WP(C)/0014051/2021	M/S. MALLA CONSULTING	AMIT PRASAD BOSE	//
		VS	VS	0
		PARADEEP MUNICIPAL COUNCIL		//
237	WP(C)/0014052/2021	MANOJ KUMAR SAHU	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		DIVISIONAL FOREST OFFICER, BALIGUDA		//
238	WP(C)/0014053/2021	CHITTARANJAN MOHANTY		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0014054/2021	STATE OF ODISHA LINARANI BARIK VS	JITENDRA KUMAR LENKA VS	// // 0
240	WP(C)/0014055/2021	STATE OF ODISHA RAMESH KUMAR ROUT VS	KALI PRASANNA MISHRA VS	// // 0
241	WP(C)/0014056/2021	CHAIRMAN CUM MD, FCI MANORANJAN BHANJA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
242	WP(C)/0014057/2021	STATE OF ODISHA DR. NANDINI MISHRA VS	KALI PRASANNA MISHRA VS	// // 0
243	WP(C)/0014058/2021	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
244	WP(C)/0014059/2021	STATE OF ODISHA SURYAMANI MOHAPATRA VS	DEEPALI MAHAPATRA VS	// // 0
245	WP(C)/0014060/2021	STATE OF ODISHA JYOTSNA UDGATA VS	DEEPALI MAHAPATRA VS	// // 0
246	WP(C)/0014061/2021	STATE OF ODISHA DILLIP KUMAR DASH VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
247	WP(C)/0014062/2021	STATE OF ODISHA BASANTI DALDALIA VS	SAMBHU CHARAN NATH SHARMA VS	// // 0
248	WP(C)/0014063/2021	ADDL. COMMNR. S AND C, SAMBALPUR RABINDRA KUMAR PARIDA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
249	WP(C)/0014064/2021	STATE OF ODISHA LOKANATH MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0014065/2021	MUKTIKANTA NAYAK VS THE COLLECTOR, BHADRAK	SATYA NARAYAN MISHRA 4 VS	// 0 //
251	WP(C)/0014066/2021	SUBASH CHANDRA BEHERA VS PRINCIPAL SECY. TO GOVT., S AND ME DEPT.	CHITTARANJAN PATTNAIK VS	// 0 //
252	WP(C)/0014067/2021	PRITI SAGAR SHAW VS STATE OF ODISHA	RAMA CH. JENA VS	// 0 //
253	WP(C)/0014068/2021	AMAR SAHOO VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
254	WP(C)/0014069/2021	ULASH CHANDRA BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
255	WP(C)/0014070/2021	SUBASINI DWIBEDI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
256	WP(C)/0014071/2021	RATNAKAR PALAI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
257	WP(C)/0014072/2021	ULASH CHANDRA BISWAL VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
258	WP(C)/0014073/2021	TAPAN KUMAR JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
259	WP(C)/0014074/2021	URBASI SETH VS THE COLLECTOR, BOLANGIR	P.K.MOHANTY VS	// 0 //
260	WP(C)/0014075/2021	RAMESH CHANDRA PADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
261	WP(C)/0014076/2021	DINABANDHU BADNAYAK	BIKRAM CHANDRA GHADEI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0014077/2021	MANAS RANJAN KAR	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014078/2021	ARUN KUMAR DASADHIKARI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014079/2021	DEBENDRA KUMAR SAHOO	BIJAYA KUMAR DASH	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0014080/2021	SANTOSH KUMAR PANDA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0014081/2021	PRADEEP KUMAR PRADHAN	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR.		//
267	WP(C)/0014082/2021	DR. MANAS SAMANTARAY	BHARAT JALLI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014083/2021	SUMATI DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0014084/2021	BRUNDABAN GOUDA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		THE COMMNR., S AND C, GANJAM		//
270	WP(C)/0014085/2021	MAHESH PRASAD PANI	AVIJIT PATNAİK	//
		VS	VS	0
		THE REGIONAL PROVIDENT FUND COMMNR.		//
271	WP(C)/0014086/2021	JANAKI BISWAL	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		THE COMMNR., LR AND S, ODISHA		//
272	WP(C)/0014087/2021	RAJANİK KANT CHOUDHURY	SARATHI JYOTI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0014088/2021	STATE OF ODISHA HIRA SETHI VS THE COMMNR., LR AND S, ODISHA	SUBHENDU KUMAR NAYAK VS	// // 0 //
274	WP(C)/0014089/2021	PRATAP KUMAR RATH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
275	WP(C)/0014090/2021	STATE OF ODISHA VS BALAMUKUNDA SARANGI	ADDL. STANDING COUNSEL VS	// 0 //
276	WP(C)/0014091/2021	NARAYAN DENG VS STATE OF ODISHA	PATITAPABAN PANDA VS	// 0 //
277	WP(C)/0014092/2021	GOLAP NAIK VS STATE OF ODISHA	S.C.SAMANTRAY VS	// 0 //
278	WP(C)/0014093/2021	KALYANI BASTIA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
279	WP(C)/0014094/2021	TUKA KUND VS THE COMMNR., CONSOLIDATION, ODISHA	B.N.BEHERA VS	// 0 //
280	WP(C)/0014095/2021	PRAFULLA KUMAR ROUTH VS STATE OF ODISHA	D.N.MISRA VS	// 0 //
281	WP(C)/0014096/2021	TUKA KUND VS THE COMMNR., CONSOLIDATION, ODISHA	BISWANATH BEHERA VS	// 0 //
282	WP(C)/0014097/2021	HRUSHIKESH MISHRA VS STATE OF ODISHA	D.N.MISRA VS	// 0 //
283	WP(C)/0014098/2021	TUKA KUND VS THE COMMNR., CONSOLIDATION, ODISHA	BISWANATH BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0014099/2021	BIMAL KUMAR JENA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
285	WP(C)/0014100/2021	HAREKRUSHNA BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
286	WP(C)/0014101/2021	KARUNAKAR BARIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
287	WP(C)/0014102/2021	INDRAMANI PANIGRAHI VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //
288	WP(C)/0014103/2021	RABI NARAYAN NANDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
289	WP(C)/0014104/2021	PRATIMA MAHAPATRA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
290	WP(C)/0014105/2021	KRUSHNA CHANDRA NAYAK VS THE SECY., URBAN DEVELOPMENT DEPT.	TRILOCHAN PANIGRAHI VS	// 0 //
291	WP(C)/0014106/2021	PANDAB BHOI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
292	WP(C)/0014107/2021	KARYA DIGAL VS RDC COMMNR., SOUTHERN DIVISION C AND S, BERHAMPUR	RAMDAS ACHARY VS	// 0 //
293	WP(C)/0014108/2021	DOLAGOBINDA BEHERA VS STATE OF ODISHA	SISIR DAS VS	// 0 //
294	WP(C)/0014109/2021	DINESH KUMAR GOEL VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
295	WP(C)/0014110/2021	BHASKAR NAIK	GOPAL KRISHNA NAYAK	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
296	WP(C)/0014111/2021	REGISTRAR, OUAT, BBSR BANSIDHAR PATRA	BHOJARAJ SETH	//
		VS	VS	0
297	WP(C)/0014112/2021	DISTRICT CENTRAL CO OPERATIVE BANK LTD. BOLANGIR TANWEE TOPONIKA NANDA	ARUN KUMAR PATRA	//
		VS	VS	0
298	WP(C)/0014113/2021	STATE OF ODISHA SANJAY KUMAR SAHOO	MAHESWAR MOHANTY	//
		VS	VS	0
299	WP(C)/0014114/2021	STATE OF ODISHA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
300	WP(C)/0014115/2021	JIBANANDA SATAPATHY LAKSHMI BEHERA	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
301	WP(C)/0014116/2021	UNIT IN CHARGE, OSRTC, BARGARH ARATI DAS	PRADEEP KUMAR DAS 1	//
		VS	VS	0
302	WP(C)/0014117/2021	STATE OF ODISHA FAKIR DAS	M.M.SWAIN	//
		VS	VS	0
303	WP(C)/0014118/2021	STATE OF ODISHA UNION OF INDIA	BABITA SAHU (C.G.C)	//
		VS	VS	0
304	WP(C)/0014119/2021	BHAGIRATHI CHANDA SOUDAMINI PARIDA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
305	WP(C)/0014120/2021	THE MEMBER, BOARD OF REVENUE, ODISHA KAMADEV BISWAL	BIGYAN KUMAR SHARMA	//
		VS	VS	0
306	WP(C)/0014121/2021	AGRICULTURE PDODUCTION COMMNR., GOVT. OF ODISHA THE SECY. TO GOVT. OF INDIA	BABITA SAHU(C.G.C.)	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :13/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0014122/2021	SARAT CHANDRA BEHERA BIRA KISHORE NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //
308	WP(C)/0014123/2021	GAJENDRA CHAMAR VS MCL, BURLA	SIDHARTH PRASAD DAS VS	// 0 //
309	WP(C)/0014124/2021	TITNUNMALI MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
310	WP(C)/0014125/2021	ASIT BARAN PAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
311	WP(C)/0014126/2021	MANISHA RANI BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
312	WP(C)/0014127/2021	SANYASI SINGH VS D.G. OF FIRE SERVICE AND COMMANDANT GENERAL HOMEGUARDS, ODISHA	GYANA RANJAN SETHI VS	// 0 //
313	WP(C)/0014128/2021	ARUN KUMAR PATI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
314	WP(C)/0014129/2021	SANTOSH CHOUDHURY VS STATE OF ODISHA	DIPTI DHALL VS	// 0 //
315	WP(C)/0014130/2021	JAGANNATH DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
316	WP(C)/0014131/2021	RADHAMOHAN BEHERA VS STATE OF ODISHA	KISHORE KUMAR MOHANTA VS	// 0 //
317	WP(C)/0014132/2021	PAYAL SUKLA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0014133/2021	SAGARIKA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
319	WP(C)/0014134/2021	SANJAYA KUMAR MALA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
320	WP(C)/0014135/2021	HEMALATA PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
321	WP(C)/0014136/2021	JACOB BENIA VS THE CHIEF GENERAL MANAGER, SBI,BBSR	RAJIB LOCHAN PATTNAIK VS	// 0 //
322	WP(C)/0014137/2021	JHARANA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
323	WP(C)/0014138/2021	KAMALINI DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
324	WP(C)/0014139/2021	HARAPRIYA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
325	WP(C)/0014140/2021	NUTHURI DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
326	WP(C)/0014141/2021	SEBATI BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
327	WP(C)/0014142/2021	RAMAMANI BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
328	WP(C)/0014143/2021	HEMALATA BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
329	WP(C)/0014144/2021	SUKANTI DAS	SUKANTA KUMAR NAYAK 2	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0014145/2021	DAITARI KHUNTIA	CHAKRADHAR SAHOO	//
		VS	VS	0
		TAHASILDAR, SALIPUR		//
331	WP(C)/0014146/2021	BHANJA KISHORE DASH	CHAKRADHAR SAHOO	//
		VS	VS	0
		TAHASILDAR, SALIPUR		//
332	WP(C)/0014147/2021	RAJAT BISWAL	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		PRINCIPAL, ORISSA MEDICAL COLLEGE OF HOMOEOPATHY AND RESEARCH, SAMBALPUR		//
333	WP(C)/0014148/2021	TRIPURARI SAHOO	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0014149/2021	BASANTA KUMAR PANDA	CHAKRADHAR SAHOO	//
		VS	VS	0
		TAHASILDAR, SALIPUR		//
335	WP(C)/0014150/2021	RAMA CHANDRA OJHA @ RAMA OJHA	PRASANTA KUMAR JENA	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0014151/2021	GAYATRI SINGH	PRASANTA KUMAR JENA	//
		VS	VS	0
		UNION OF INDIA		//
337	WP(C)/0014152/2021	BHARAT HEMBRAM	PRASANTA KUMAR JENA	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0014153/2021	TALA BESHRA	PRASANTA KUMAR JENA	//
		VS	VS	0
		UNION OF INDIA		//
339	WP(C)/0014154/2021	PRATAP CHANDRA NAYAK	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0014155/2021	S.M CHARITABLE EDUCATIONAL TRUST	SAURJYA KANTA PADHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0014156/2021	THE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION THE COLLECTOR CUM CHAIRMAN, JAWAHAR NROODDA WODIYA, TUDIPAJU	VS ANROODDA WODIYA, TUDIPAJU	// // 0
342	WP(C)/0014157/2021	DAMODAR PATALSINGH SUKATI DASH	VS SUSAMA PRADHAN	// // 0
343	WP(C)/0014158/2021	STATE OF ODISHA SURENDRA BALIARSINGH	VS SARAT CHANDRA MEKAP	// // 0
344	WP(C)/0014159/2021	UNION OF INDIA SADANANDA NAYAK	VS SWAYAMJIT ROUT	// // 0
345	WP(C)/0014160/2021	STATE OF ODISHA PRADEEP KUMAR PRADHAN	VS K.K.SWAIN	// // 0
346	WP(C)/0014161/2021	STATE OF ODISHA THE BM, BAJAJ FINANCE LTD.	VS RANJAN KUMAR ROUT	// // 0
347	WP(C)/0014162/2021	PRASANTA KUMAR SINGH SAMANTA PANKAJ LOCHAN SAHOO	VS K.K.SWAIN	// // 0
348	WP(C)/0014163/2021	STATE OF ODISHA NARAYAN SAHOO	VS BIRAJA PRASANNA SATAPATHY	// // 0
349	WP(C)/0014164/2021	STATE OF ODISHA GOPAL CHANDRA SAHU	VS BIRAJA PRASANNA SATAPATHY	// // 0
350	WP(C)/0014165/2021	STATE OF ODISHA PABITRA MOHAN PRADHAN	VS K.K.SWAIN	// // 0
351	WP(C)/0014166/2021	STATE OF ODISHA SANJAY PANDEY	VS SUSHANTA KUMAR JOSHI	// // 0
		ZONAL MANAGER, BANK OF BARODA, PATNA ZONE	VS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0014167/2021	AJIT KUMAR MENDULI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
353	WP(C)/0014168/2021	KANHU CHARAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
354	WP(C)/0014169/2021	PRASHANTA KUMAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
355	WP(C)/0014170/2021	CHAKRADHAR GARNAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
356	WP(C)/0014171/2021	PABITRA MOHAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
357	WP(C)/0014172/2021	DHARANIDHAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
358	WP(C)/0014173/2021	LAMBODAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
359	WP(C)/0014174/2021	SANTOSH KUMAR PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
360	WP(C)/0014175/2021	BIJAY KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
361	WP(C)/0014176/2021	M/S. FAMOUS SECURITY SERVICE VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
362	WP(C)/0014177/2021	RANJIT KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
363	WP(C)/0014178/2021	HADIBANDHU SAHU	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
364	WP(C)/0014179/2021	STATE OF ODISHA SUSANTA KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
365	WP(C)/0014180/2021	STATE OF ODISHA HEMALATA NAYAK	SAROJ KUMAR PADHY	//
		VS	VS	0
366	WP(C)/0014181/2021	STATE OF ODISHA BIBATSA KUMAR SAHU	K.K.SWAIN	//
		VS	VS	0
367	WP(C)/0014182/2021	STATE OF ODISHA DILLIP KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
368	WP(C)/0014183/2021	STATE OF ODISHA ARAKHITA SAHU	GOPINATH MISHRA	//
		VS	VS	0
369	WP(C)/0014184/2021	COLLECTOR, KALAHANDI NABA KISHOR PRADHAN	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
370	WP(C)/0014185/2021	STATE OF ODISHA RANJAN KU. RATH	GOPINATH MISHRA	//
		VS	VS	0
371	WP(C)/0014186/2021	COMMNR. OF ENDOWMENT, ODISHA NIRANJAN LENKA	ASMIYA RANJAN MAJHI	//
		VS	VS	0
372	WP(C)/0014187/2021	STATE OF ODISHA MITHUN BEHERA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
373	WP(C)/0014188/2021	THE SUB-REGISTRAR,BBSR M/S. BISWAL CONSTRUCTION CO.	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
374	WP(C)/0014189/2021	UNION OF INDIA SUJATA NAIK	LAXMI KANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0014190/2021	STATE OF ODISHA LOKANATH BEHERA VS	NITYANANDA BEHURIA VS	// // 0
376	WP(C)/0014191/2021	STATE OF ODISHA PRAVAKAR PANDA VS	ASMIYA RANJAN MAJHI VS	// // 0
377	WP(C)/0014192/2021	STATE OF ODISHA GANDHARBASENA DALAI VS	ASMIYA RANJAN MAJHI VS	// // 0
378	WP(C)/0014193/2021	STATE OF ODISHA LAXMIPRIYA DAS VS	SATYANARAYAN MISHRA VS	// // 0
379	WP(C)/0014194/2021	STATE OF ODISHA MANGALAMAYA MISHRA VS	AJAYA KUMAR JENA VS	// // 0
380	WP(C)/0014195/2021	STATE OF ODISHA CHITARANJAN SATHPATHY VS	ASMIYA RANJAN MAJHI VS	// // 0
381	WP(C)/0014196/2021	STATE OF ODISHA PARIKHITA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
382	WP(C)/0014197/2021	STATE OF ODISHA DEBENDRA KUMAR BADHAI VS	SUKANTA KUMAR MISHRA VS	// // 0
383	WP(C)/0014198/2021	STATE OF ODISHA KAKALI MAJUMDAR VS	SUSHANTA KU JOSHI VS	// // 0
384	WP(C)/0014199/2021	COMMNR. CUM SECY. TO GOVT. SURENDRA PRASAD SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
385	WP(C)/0014200/2021	STATE OF ODISHA BABITA KUMARI TURUK VS COMMNR. CUM SECY. TO GOVT.	SUSHANTA KU. JOSHI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0014201/2021	SATYANARAYAN NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
387	WP(C)/0014202/2021	RAGHUNATH KHORA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
388	WP(C)/0014203/2021	MAA KANAKA DURGA UTHA DOKANI SANGHA WELFARE TRUST VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
389	WP(C)/0014204/2021	SURYA KJUMAR SETH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
390	WP(C)/0014205/2021	GANGADHAR JENA VS REGISTRAR, COOPERATIVE SOCITIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
391	WP(C)/0014206/2021	KAMADEV BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
392	WP(C)/0014207/2021	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	AMIYA KUMAR BEHERA VS	// 0 //
393	WP(C)/0014208/2021	KRUSHNA CHANDRA PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
394	WP(C)/0014209/2021	RABINDRA NAHAK VS STATE OF ODISHA	DEBENDRA KUMAR DAS VS	// 0 //
395	WP(C)/0014210/2021	SIMANCHAL NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
396	WP(C)/0014211/2021	STATE OF ODISHA VS NIRANJAN NAIK	ADDL. GOVT. ADVOCATE VS	// 0 //
397	WP(C)/0014212/2021	SABITRI MOHARANA	AMIT PRASAD BOSE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		GANESH MOHARANA		//
398	WP(C)/0014213/2021	BHIMARAJ BADANAIAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0014214/2021	SATYA NARAYAN SARANGI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0014215/2021	KSHIRODRA KUMAR JHANKAR	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0014216/2021	AKSHYAYA KUMAR SAHOO	MIHIR SEKHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0014217/2021	NIRAKAR SAHOO	SUMANTA KU. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0014218/2021	NARASINGHA CHARAN NAYAK	ASHOK DAS	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
404	WP(C)/0014219/2021	SATYABRATA MISHRA	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA		//
405	WP(C)/0014220/2021	UNION OF INDIA	CENTRAL GOVERNMENT COUNSEL	//
		VS	VS	0
		UCHHABA SAHU		//
406	WP(C)/0014221/2021	DHANURJAY PUJARI	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0014222/2021	URMILA KUMARI MISHRA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0014223/2021	NANDA HANTAL	BIKRAM CHANDRA GHADEI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0014224/2021	STATE OF ODISHA GITANJALI SAHU VS	SAMBHU CHARAN NATH SHARMA VS	// // 0
410	WP(C)/0014225/2021	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	SAMBHU CHARAN NATH SHARMA VS	// // 0
411	WP(C)/0014226/2021	STATE OF ODISHA KESHABA MUDULI VS	BIKRAM CHANDRA GHADEI VS	// // 0
412	WP(C)/0014227/2021	STATE OF ODISHA SRIKANTA KUMAR PANDA VS	SURYA NARAYAN PATNAIK VS	// // 0
413	WP(C)/0014228/2021	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	S.PATTANAIAK VS	// // 0
414	WP(C)/0014229/2021	STATE OF ODISHA PRAVASH BEHERA VS	S.PATTANAIAK VS	// // 0
415	WP(C)/0014230/2021	STATE OF ODISHA V.VENKAT RAO DORA VS	SURYA NARAYAN PATNAIK VS	// // 0
416	WP(C)/0014231/2021	STATE OF ODISHA HARAMOHAN MOHANTY VS	S.PATTANAIAK VS	// // 0
417	WP(C)/0014232/2021	STATE OF ODISHA MANMAYEE MOHAPATRA VS	SURYA NARAYAN PATNAIK VS	// // 0
418	WP(C)/0014233/2021	STATE OF ODISHA DR.RAJAT RANJAN SADUAL VS	NIRANJAN SINGH (1) VS	// // 0
419	WP(C)/0014234/2021	STATE OF ODISHA ASHOK KUMAR PANDIT VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0014235/2021	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
421	WP(C)/0014236/2021	UDAYA SANKAR SWAIN VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
422	WP(C)/0014237/2021	BISHNU PRASAD SAHOO VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
423	WP(C)/0014238/2021	HARISCHANDRA PATEL VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
424	WP(C)/0014239/2021	TUSHAR RANJAN PATNAIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
425	WP(C)/0014240/2021	UTTAM KUMAR PATTNAIK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
426	WP(C)/0014241/2021	DEBIDUTTA MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
427	WP(C)/0014242/2021	SUBRAT MOHANTY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
428	WP(C)/0014243/2021	PRASANNA KUMAR JENA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
429	WP(C)/0014244/2021	LATIFUR RAHEMAN VS STATE OF ODISHA	MANDAKINI PANDA VS	// 0 //
430	WP(C)/0014245/2021	SIPRA SETHY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
431	WP(C)/0014246/2021	SANTOSHINI SATPATHY	ADITYA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0014247/2021	GANGADHAR BEHERA	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0014248/2021	MURALIDHAR MAHALIK	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		TAHASILDAR, BASUDEVPUR		//
434	WP(C)/0014249/2021	NIRMAL SAHOO	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		COLLECTOR AND DM, BHADRAK		//
435	WP(C)/0014250/2021	GADADHAR BARIK	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		COLLECTOR AND DM, ANGUL		//
436	WP(C)/0014251/2021	ARJUNA KUMBHO	MD. GOLAM MADANI	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0014252/2021	UDHAB CHARAN SAHOO	A.B.PARIDA	//
		VS	VS	0
		PRINCIPAL SECY. FOOD SUPPLIES AND CONSUMER WELFARE DEPT.		//
438	WP(C)/0014253/2021	PUSPA MOHANTY	ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0014254/2021	RABI NARAYAN SAHU	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0014255/2021	HEMANTA KUMAR PRADHAN	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0014256/2021	MANAGEMENT COMMITTEE, CFH SCHEME, PARADIP PORT	ANAND PRKASH DAS	//
		VS	VS	0
		PARADIP PORT WORKERS UNION		//
442	WP(C)/0014257/2021	SARAT PRADHAN	KALPATARU KHUNTIA	//
		VS	VS	0

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443	WP(C)/0014258/2021	TPCODL USHARANI SAHOO VS STATE OF ODISHA	M/S.SAMIR KUMAR MISHRA VS	// // ()
444	WPCRL/0000055/2021	AMRESH KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	// //0 ()
445	ABLAPL/0004948/2021	TAPAN PATTAYAT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHOGRAI /77 /2021 ()
446	ABLAPL/0004949/2021	MANOJ BISWAL VS STATE OF ODISHA	ABHISHEK DASH VS	// JHARPOKHARIA /80 /2021 ()
447	ABLAPL/0004950/2021	RAJ KUMAR YADAV VS STATE OF ODISHA	SUSIL KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /113 /2021 ()
448	ABLAPL/0004951/2021	RAMESH CHANDRA PRUSTY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// BHADRAK TOWN /398 /2020 ()
449	ABLAPL/0004952/2021	SAROJ DAS @ CHIKU DAS VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// TIGIRIA /5 /2021 ()
450	ABLAPL/0004953/2021	CHANDRA KALI MOHANTY VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// BARIPADA TOWN /100 /2021 ()
451	ABLAPL/0004954/2021	MAMATA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTA VS	// SAHADEV KHUNTA /106 /2021 ()
452	ABLAPL/0004955/2021	PITTA RANJAN DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// KHAIRA /49 /2021 ()
453	ABLAPL/0004956/2021	PITAM PANAKA VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	// DABUGAM /72 /2021 ()

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454	ABLAPL/0004957/2021	SATYA NARAYAN SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
455	ABLAPL/0004958/2021	SULTAN KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PURUNABAZAR /124 /2021 () //
456	ABLAPL/0004959/2021	PRASANTA BARIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BARIPADA SADAR /143 /2020 () //
457	ABLAPL/0004960/2021	RABINARAYANA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PATI VS	MAHILA P.S. BUXIBAZAR /27 /2021 () //
458	ABLAPL/0004961/2021	RATAN KUMAR SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /176 /2002 () //
459	ABLAPL/0004962/2021	PRAMILA TRIPATHY VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	MARSHAGHAI /183 /2021 () //
460	ABLAPL/0004963/2021	RAJKISHORE JENA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	//0 () //
461	ABLAPL/0004964/2021	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	LAXMISAGAR P.S. /30 /2021 () //
462	ABLAPL/0004965/2021	SUDHIR KUMAR JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	COLLIERY /60 /2015 () //
463	ABLAPL/0004966/2021	MAGUNI CHARAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /178 /2014 () //
464	ABLAPL/0004967/2021	CHITARANJAN DHAL VS STATE OF ODISHA	UDIT RANJAN JENA VS	BINJHARPUR /20 /2020 () //
465	ABLAPL/0004968/2021	SAROJ KUMAR DEHURY	SURYAKANTA DWIBEDI	BANTALA /204 /2018

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		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0004969/2021	ALLAHA @ KAILASH BEHERA	JAYADEBA BEHERA	CHANDAPUR /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0004970/2021	PURNA CHANDRA CHHUALSINGH	SANTOSH KUMAR DASH	MANCHESWAR P.S. /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0004971/2021	RAJAT PAL	BISWAJIT NAYAK	PANIKOILI /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0004972/2021	DAYADAN HARIJAN	BASUDEV MISHRA	KOSAGUMUDA /59 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0004973/2021	RIAJUL HAFIZ @ HAPIZ	J.N.PANDA	JAIPATNA /84 /2021
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0004974/2021	MAHI @ MAHESWAR NAIK	SUSANTA KUAMR BARAL	ATHGARH /178 /2014
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0004975/2021	BALLAV HARIJAN @ BUTASINGH HARIJAN	BASUDEV MISHRA	KOSAGUMUDA /59 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0004976/2021	SURESH @ SURESH CHANDRA PRADHAN	JAYADEBA BEHERA	BANAPUR P.S. /119 /2021
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0004977/2021	SUMA@SUMITRA NAYAK	SURYA NARAYAN PANIGRAHI	CHANDRASEKHARPUR /115 /2021
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0004978/2021	SHIBA SAHU @ CHANDAN SAHU	BIGYAN KUMAR SHARMA	GOVINDPUR /31 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0004979/2021	SABITRI GHANA	SASANKA S. SATAPATHY	NAYAKOT /12 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0004980/2021	STATE OF ODISHA MAYADHAR DAS VS	AJIT KUMAR RAUT VS	// CHANDABALI /78 /2021 ()
478	ABLAPL/0004981/2021	STATE OF ODISHA BIKRAM KESHARI JENA @ BIKRAM JENA VS	BIPLABA P.B.BAHALI VS	// OLATPUR /33 /2021 ()
479	ABLAPL/0004982/2021	STATE OF ODISHA RAJA KISHOR JENA VS	AJIT KUMAR RAUT VS	// BONTH /140 /2020 ()
480	ABLAPL/0004983/2021	STATE OF ODISHA DILLIP DAS VS	AMULYA RATNA PANDA VS	// REMUNA /60 /2021 ()
481	ABLAPL/0004984/2021	STATE OF ODISHA DILLIP DAS VS	AMULYA RATNA PANDA VS	// REMUNA /60 /2021 ()
482	ABLAPL/0004985/2021	STATE OF ODISHA BAIKUNTHA NATH NATHI VS	TRILOCHAN PANIGRAHI VS	// BRAHMAGIRI /23 /2015 ()
483	ABLAPL/0004986/2021	STATE OF ODISHA MADHUSMITA MAJHI VS	TRILOCHAN PANIGRAHI VS	// BARIPADA TOWN /329 /2021 ()
484	ABLAPL/0004987/2021	STATE OF ODISHA RADHAKANTA DAS VS	AMULYA RATNA PANDA VS	// REMUNA /59 /2021 ()
485	ABLAPL/0004988/2021	STATE OF ODISHA MANAS DAS VS	AMULYA RATNA PANDA VS	// REMUNA /60 /2021 ()
486	ABLAPL/0004989/2021	STATE OF ODISHA UMAKANTA SETH VS	ASHOK KUMAR PARIDA VS	// BOLANGIR TOWN /212 /2021 ()
487	ABLAPL/0004990/2021	STATE OF ODISHA DINESH KUMAR DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0004991/2021	RAJA BISOYI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /110 /2021 () //
489	ABLAPL/0004992/2021	SANJUKTA PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
490	ABLAPL/0004993/2021	BANTA KISHORE PARIDA @ BANTIA PARIDAPRASANNA KUMAR MISHRA VS STATE OF ODISHA	VS	TUMUSINGA /58 /2021 () //
491	ABLAPL/0004994/2021	SURENDRA JENA VS STATE OF ODISHA	GIRIDHARI SINGH VS	AGARAPADA /62 /2021 () //
492	ABLAPL/0004995/2021	PRAMOD KUMAR DORA VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	LAXMISAGAR P.S. /93 /2021 () //
493	ABLAPL/0004996/2021	BIBHUTI SAHU @ SAHOO VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	BALUGAON P.S. /58 /2021 () //
494	ABLAPL/0004997/2021	MANOJ KUMAR BISWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //
495	ABLAPL/0004998/2021	SARAT CHANDRA PATEL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	MALGODOWN /10 /2009 () //
496	ABLAPL/0004999/2021	ANANTA SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KHANTAPADA /72 /2021 () //
497	ABLAPL/0005000/2021	JAGANNATHA PATRA @ JAGA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /2 /2021 () //
498	ABLAPL/0005001/2021	NARAYAN JENA VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /500 /2020 () //
499	ABLAPL/0005002/2021	SHYAM SUNDAR SAMAL	BASUDEV PUJARI	MAHILA P.S. BUXIBAZAR /38 /2021

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		VS	VS	()
500	ABLAPL/0005003/2021	STATE OF ODISHA GOKULNANDA GOUDA	KURESH PRASAD DASH	// BUGUDA /228 /2020
		VS	VS	()
501	ABLAPL/0005004/2021	STATE OF ODISHA NIRANJAN LENKA	AMLAN SHAKTI PAUL	// BOLAGARH P.S. /47 /2021
		VS	VS	()
502	ABLAPL/0005005/2021	STATE OF ODISHA SAMEER KUMAR RANBIDA	BIJAYA KUMAR RAGADA	// BURLA /101 /2021
		VS	VS	()
503	ABLAPL/0005006/2021	STATE OF ODISHA A.GANESH PATRA	JYOTIRMAYA SAHOO	// KHALLIKOTE /173 /2021
		VS	VS	()
504	ABLAPL/0005007/2021	STATE OF ODISHA FIROD@SK. FIROJA@MIRJA FIROJ BEG	ASUTOSH TRIPATHY	// ANGUL TOWN /447 /2020
		VS	VS	()
505	ABLAPL/0005008/2021	STATE OF ODISHA PRAVAT KUMAR BHUYAN	SATYA RANJAN MULIA	// MARSHAGHAI /187 /2021
		VS	VS	()
506	ABLAPL/0005009/2021	STATE OF ODISHA PRAMOD KUMAR SAHOO	DEBASNAN DAS	// NAYAGARH /191 /2020
		VS	VS	()
507	ABLAPL/0005010/2021	STATE OF ODISHA RAMPRASAD PRADHAN	PARTHA SARATHI NAYAK	// BARBIL /295 /2009
		VS	VS	()
508	ABLAPL/0005011/2021	STATE OF ODISHA SURYAKANATA NAHAK	PARTHA SARATHI NAYAK	// COLLIERY /132 /2021
		VS	VS	()
509	ABLAPL/0005012/2021	STATE OF ODISHA CHITTA RANJAN SAHU	BIKASH RANJAN PATTANAYAK	// G.UNDYAGIRI /79 /2020
		VS	VS	()
510	ABLAPL/0005013/2021	STATE OF ODISHA RAJU BEHERA	JYOTIRMAYA SAHOO	// KHALLIKOTE /117 /2021
		VS	VS	()

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511	ABLAPL/0005014/2021	STATE OF ODISHA ALOK KUMAR JENA VS	LALITENDU BHUYAN VS	// GHASIPURA /73 /2021 ()
512	ABLAPL/0005015/2021	STATE OF ODISHA SAJAN BHUTIA VS	PARTHA SARATHI NAYAK VS	// ANGUL SADAR PS /183 /2021 ()
513	ABLAPL/0005016/2021	STATE OF ODISHA RASMITA PANI VS	SURYAKANTA DWIBEDI VS	// NUAGAON /19 /2021 ()
514	ABLAPL/0005017/2021	STATE OF ODISHA KHAGESWAR MUNDA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /12 /2021 ()
515	ABLAPL/0005018/2021	STATE OF ODISHA ANU @ BIPIN BIHARI BHOI VS	PRAVAT KUMAR BEHERA VS	// NIMAPADA /125 /2021 ()
516	ABLAPL/0005019/2021	STATE OF ODISHA SAKUNTALA SOMRATH VS	TUKUNA MISHRA VS	// BORIGUMMA /39 /2019 ()
517	ABLAPL/0005020/2021	STATE OF ODISHA PITAMBAR MOHAPATRA VS	SIDDHARTHA PRASAD MISHRA VS	// AIRPORT /79 /2021 ()
518	ABLAPL/0005021/2021	STATE OF ODISHA BAKHADI MOHANTY VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /131 /2016 ()
519	ABLAPL/0005022/2021	STATE OF ODISHA SANTA @ SANTOSH PRADHAN @ GANESH VS	AMITAV TRIPATHY VS	// G.UNDYAGIRI /55 /2019 ()
520	ABLAPL/0005023/2021	STATE OF ODISHA TAPASH SAHOO VS	PRAFULLA KU. BISWAL VS	// AUL /109 /2021 ()
521	ABLAPL/0005024/2021	STATE OF ODISHA HEMANTA KUMAR MALIK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// MANGALPUR /186 /2021 () //

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522	ABLAPL/0005025/2021	RAMAKANTA SAHUKAR VS STATE OF ODISHA	M.M.SWAIN VS	KORAPUT VIGILANCE /64 /2017 () //
523	ABLAPL/0005026/2021	ANIL KUMAR BEHERA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIANTA P.S. /97 /2021 () //
524	ABLAPL/0005027/2021	SIMA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /61 /2021 () //
525	ABLAPL/0005028/2021	KHOKAN GAIN VS STATE OF ODISHA	GOPINATYH MISHRA VS	M.V.79 /28 /2021 () //
526	ABLAPL/0005029/2021	CHINTAMANI BARIK @ CHINTU BARIK VS STATE OF ODISHA	SASANKA S.SATAPATHY VS	NAYAKOT /12 /2021 () //
527	ABLAPL/0005030/2021	BABULI SANDHA @ BABULI CHARAN SANDHA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PIPLI /166 /2021 () //
528	ABLAPL/0005031/2021	DIPU BEHERA @ SATYABAN BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /36 /2021 () //
529	ABLAPL/0005032/2021	BASANTI SHASAMAL VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA P.S. /124 /2021 () //
530	ABLAPL/0005033/2021	SIBA MOHARANA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BARANGA /54 /2021 () //
531	ABLAPL/0005034/2021	RADHAKRUSHNA MAHAPATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	RAJKANIKA /115 /2021 () //
532	ABLAPL/0005035/2021	RAMANSU PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
533	ABLAPL/0005036/2021	MANAS RANJAN BARIK @ BABU BARIK	TAPAS KUMAR ACHARYA	KHALLIKOTE /133 /2021

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0005037/2021	MUMZAN KHAN @ SANO	AMLAN SHAKTI PAUL	JATNI P.S. /145 /2013
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0005038/2021	PADIA @ PRADIP SWAIN	PRADIPTA BEURA	CUTTACK SADAR /191 /2021
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0005039/2021	AINTHU NAIK	BIBHUTI BHUSAN BEHERA	PALLAHARA /85 /2021
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0005040/2021	GURU CHARAN KABI @ DUAMANTA KABI	JAYADEBA BEBERA	ATHGARH /291 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0005041/2021	RUDRANARAYAN PATRA @ MAHAPATRA	ASHOK KUMAR SAHOO	KENDRAPARA /60 /2021
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0005042/2021	BHUKULU BAG	MOHENDRA KUMAR MOHAPATRO	JAIPATNA /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0005043/2021	ANANDA CHANDRA DAS	BHABANI SHANKAR DASPARIDA	DHAMNAGAR /103 /2021
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0005044/2021	MD.SOUKAT @ PUPUL	PRASANNA KU PARHI	GHATAGAON /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0005045/2021	BISWANATH DAS	BHABANI SHANKAR DASPARIDA	NILGIRI /97 /2021
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0005046/2021	MADHAB BISOI	PRASANTA KUMAR SAHOO	JEYPURE SADAR /28 /2021
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0005047/2021	RINKU JALLI @ RINU KUMAR JALLY	JAYADEBA BEHERA	BALUGAON P.S. /50 /2021
		VS	VS	()

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545	ABLAPL/0005048/2021	STATE OF ODISHA SANU @ MANOJ KUMAR MAHARANA VS	SMRUTI RANJAN PATI VS	// KEONJHAR TOWN /148 /2021 ()
546	ABLAPL/0005049/2021	STATE OF ODISHA JAYANTA SA VS	BISWARANJAN MAHARATHA VS	// BUDEN /44 /2021 ()
547	ABLAPL/0005050/2021	STATE OF ODISHA NITYANANDA DAS VS	MANAS CHAND VS	// JAJPUR ROAD /146 /2021 ()
548	ABLAPL/0005051/2021	STATE OF ODISHA SADANANDA DAS VS	MANAS CHAND VS	// JAJPUR ROAD /146 /2021 ()
549	ABLAPL/0005052/2021	STATE OF ODISHA PRASHANTA JENA VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /127 /2021 ()
550	ABLAPL/0005053/2021	STATE OF ODISHA SANATAN BISWAL VS	SUKANTA KUMAR NAYAK (2) VS	// BANSADA /115 /2021 ()
551	ABLAPL/0005054/2021	STATE OF ODISHA SIBARAMA SWAIN VS	GIRISH CHANDRA SAHU VS	// PATTAPUR (ASKA) /93 /2021 ()
552	ABLAPL/0005055/2021	STATE OF ODISHA JAGABANDHU NAIK VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /72 /2021 ()
553	ABLAPL/0005056/2021	STATE OF ODISHA SK. MANIRUDDIN VS	MD.G.MADANI VS	// DHUSURI /186 /2019 ()
554	ABLAPL/0005057/2021	STATE OF ODISHA SANJAY MAJHI VS	MD.GOLAM MADANI VS	// DHAMNAGAR /108 /2021 ()
555	ABLAPL/0005058/2021	STATE OF ODISHA SK. PARWEZ @ SK. PARWEZ QUADRI VS STATE OF ODISHA	MD.G.MADANI VS	// BHADRAK TOWN /153 /2021 () //

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556	ABLAPL/0005059/2021	SANTA @ SANTOSH PRADHAN @ GANESH VS STATE OF ODISHA	AMITAV TRIPATHY VS	G.UNDYAGIRI /80 /2020 () //
557	ABLAPL/0005060/2021	RASHMIRANJAN NAYAK @ JIRO VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK VS	KHUNTUNI /40 /2021 () //
558	ABLAPL/0005061/2021	KAILASH @ KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /113 /2021 () //
559	ABLAPL/0005062/2021	GELHARANI NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /223 /2021 () //
560	ABLAPL/0005063/2021	ANANTA HIAL VS STATE OF ODISHA	R.N.BISWAL VS	LAXMIPUR /50 /2021 () //
561	ABLAPL/0005064/2021	MANORANJAN SHASAMAL VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA P.S. /124 /2021 () //
562	ABLAPL/0005065/2021	JAYANTI PANDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	SIMULIA /74 /2021 () //
563	ABLAPL/0005066/2021	PAPUNI @ SANJAYA MALIK VS STATE OF ODISHA	ANUGRAHA N.SAMANTARAY VS	PATTAMUNDAI /156 /2021 () //
564	ABLAPL/0005067/2021	BABULA MAJHI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	/ /0 () //
565	ABLAPL/0005068/2021	MUTTU DEVUDU @ MUTHU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	MARINE PS JATADHARI MUHAN /5 /2021 () //
566	ABLAPL/0005069/2021	SAMIM BAKSH @ SAMIM BUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /155 /2021 () //
567	ABLAPL/0005070/2021	DIPU DAS	DEEPAK KU. SAHOO	KENDRAPARA /57 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0005071/2021	HEMANT KUMAR MALLIK	DEEPAK KU SAHOO	NEMALO /34 /2021
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0005072/2021	BIPIN SWAIN @ HADA	DEVASHIS PANDA	JAGATSINGPUR /160 /2021
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0005073/2021	SURENDRA NATH NAIK	KURESH PRASAD DASH	BUGUDA /133 /2021
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0005074/2021	SURENDRA NATH NAIK	KURESH PRASAD DASH	BUGUDA /134 /2021
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0005075/2021	RAGHUNATH SAMANTASINGHAR	ASHOK KUMAR SAHOO	MARSHAGHAI /186 /2021
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0005076/2021	SHYAM SUNDAR LENKA	JAGANNATH KAMILA	SEA BEACH /34 /2021
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0005077/2021	MILU MALLICK	SARAT KUMAR JENA	NIHALPRASAD /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0005078/2021	ABHISHEK DASH	SIDHARTH PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0005079/2021	HARPAL SINGH	KAJAL SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0005080/2021	SUJAN MEHER	SURENDRA KUMAR GARTIA	BU DEN /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0005081/2021	SUBHENDU KUMAR PUTEL	JAYADEBA BEHERA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0005082/2021	STATE OF ODISHA GUPTESWAR SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// / /0 ()
580	ABLAPL/0005083/2021	STATE OF ODISHA SANATANA DAS VS	DURGA PRASAD JENA VS	// BALIKUDA /107 /2021 ()
581	ABLAPL/0005084/2021	STATE OF ODISHA SHANTILATA DAS VS	SARAT KUMAR JENA VS	// PATKURA /161 /2020 ()
582	ABLAPL/0005085/2021	STATE OF ODISHA BIJAYA KUMAR PANDA VS	SABYASACHI MISHRA VS	// SIMULIA /74 /2021 ()
583	ABLAPL/0005086/2021	STATE OF ODISHA BIPIN BARIK @ BIPIN KUMAR BARIKI VS	DEVASHIS PANDA VS	// DHENKANAL SADAR /552 /2020 ()
584	ABLAPL/0005087/2021	STATE OF ODISHA BIBHUDATTA SAHU @ LUIISH VS	SARAT KUMAR JENA VS	// BARGARH SADAR /62 /2021 ()
585	WPC(OA)/0001443/2013	STATE OF ODISHA BIRAJ KUMAR PATTNAIK VS	M/S SURYA NARAYAN PATTANAİK, U.K. PATTANAİK/ VS	// C. PANDA, K.C. PANIGRAHI, S. MOHAPATRA ()
586	WPC(OA)/0001943/2015	STATE OF ODISHA BASANTA KUMAR MOHANTY VS	M/S. SURYA NARAYAN PATNAİK, U.PATNAİK, C.S.PANDA VS	// () ()
587	WPC(OA)/0002117/2015	STATE OF ODISHA SATYANANDA SAHU VS	M/S. SRIKANTA KUMAR NATH, S.PRADHAN VS	// () ()
588	WPC(OA)/0003066/2018	STATE OF ODISHA RAJ KISHORE MOHANTY VS	M/S K.C. SAHU, A.K. ROUT, D. MAHALİK VS	// () ()
589	WPC(OAC)/0000865/2012	STATE OF ODISHA NIRMALA BEHERA VS STATE OF ODISHA	M/S P.C. ACHARYA VS	// () ()

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WPC(OAC)/0000959/2016	PRAFULLA KUMAR DAS VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA, S. MOHAPATRA, T.P. VS	TRIPATHY, L.P. DWIVEDY () //
591	WPC(OAC)/0001084/2017	RASHMI RANJAN BARAL VS STATE OF ODISHA	M/S. SHASHI BHUSAN JENA, S.BEHERA VS	// () //
592	WPC(OAC)/0001243/2017	BENUDHAR SAHU VS STATE OF ODISHA	M/S SANJIB MOHANTY, B. BISWAL VS	// () //
593	WPC(OAC)/0001554/2016	JAGANNATH SETHI VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA, S. MOHAPATRA, T.P. VS	TRIPATHY, L.P. DWIVEDY () //
594	WPC(OAC)/0001825/2015	BHAGABATA JENA VS STATE OF ODISHA	M/S. BIRAJA PRASANNA SATAPATHY, B.K.NAYAK, A.K.SAHOO, S.PRADHAN VS	 () //
595	WPC(OAC)/0001874/2015	JITENDRA KUMAR MOHANTY VS STATE OF ODISHA	M/S. SANGRAM KESHARI DAS, H.K.TRIPATHY VS	// () //
596	WPC(OAC)/0001927/2015	PANCHANAN JENA VS STATE OF ODISHA	M/S. PRADEEP KUMAR SAHOO, A.SAHOO VS	// () //
597	WPC(OAC)/0001975/2015	BABITA MANJARI PRATIHARI VS STATE OF ODISHA	M/S. S.K.BHANJADEO, S.BALABANTRAY, B.K.BEHERA / VS	// () //
598	WPC(OAC)/0002031/2015	JAWAN DAS VS STATE OF ODISHA	M/S. SIDHESWAR MALLIK, P.C.DAS VS	// () //
599	WPC(OAC)/0003005/2012	SUJIT KUMAR DALEI VS STATE OF ODISHA	M/S R. ACHARYA, T. BARIK, N. BARIK, S.R. OJHA, A. PATI VS	 () //
600	WPC(OAC)/0003460/2017	PYARI MOHAN ROUT VS STATE OF ODISHA	M/S. L.K.MOHANTY, B.K.JENA VS	// () //
601	WPC(OAC)/0004217/2015	MENEKA SINGH	M/S KALI PRASANNA MISHRA, S. MOHAPATRA, T.P.	TRIPATHY, L.P. DWIVEDY

ORISSA HIGH COURT

FILING REPORT AS ON :13/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :13/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	23/2021 ARBP/15/2021	GMR KAMALANGA ENERGY LTD.-MP	PAMI RATHO
2	34/2021 SA/176/1990	DAMBARUDHAR JENA-MP	M/S.B.ROUTRAY
3	43/2021 JCRLA/3/2021	SURESH CHANDRA PADHI-MP	ADV.
4	44/2021 JCRLA/3/2021	SURESH CHANDRA PADHI-MP	ADV.
5	72/2021 RPFAM/25/2021	CHITARANJAN PANDAB-MP	ASHOK KUMAR MOHAPATRA
6	73/2021 RPFAM/36/2021	CHITRASEN BARIK-MP	ASHOK KUMAR ROUT
7	74/2021 RPFAM/31/2021	NIHAR RANJAN SWAIN-MP	RANJAN KUMAR ROUT
8	75/2021 RFA/17/2012	SUKANTI KU.RAY-MP	M/S.BIDHAYAK PATTNAIK
9	75/2021 RPFAM/5/2020	ALOK@PRADEEP PRADHAN-MP	BRUNDABAN ROUT
10	76/2021 RPFAM/5/2020	ALOK@PRADEEP PRADHAN-MP	BRUNDABAN ROUT
11	88/2021 CRLMP/679/2021	DEBENDRA SETHY-MP	GYANENDRA KUMAR TRIPATHY
12	89/2021 CRLMP/680/2021	PRAFULLA KHUNTIA-MP	GYANENDRA KUMAR TRIPATHY
13	97/2021 RVWPET/84/2021	SIDHARTHA KUMAR NANDA-MP	RAKESH KUMAR MALLICK
14	148/2021 WPC(OAC)/1874/2015	JITENDRA KUMAR MOHANTY-MP	M/S. SANGRAM KESHARI DAS, H.K.TRIPATHY
15	162/2021 TRP(C)/145/2021	LEESA SOREN-MP	GYANA RANJAN SETHI
16	163/2021 TRP(C)/146/2021	MONALISHA PATRA-MP	PRASANTA KUMAR SAHOO
17	164/2021 TRP(C)/147/2021	K.SUBHASHREE DAS-MP	BISWAJIT MOHAPATRA
18	182/2021 FAO/423/2011	ANIL KUMAR DAS-MP	M/S.R.N.MISHRA
19	216/2021 CMP/1266/2019	BIJAYA LAXMI DEI-MP	DHANANJAYA MUND
20	217/2021 CMP/238/2021	SAROJINI NARENDRA-MP	S.S.JENA
21	218/2021 CMP/239/2021	MAHANADI COALFIELDS LIMITED-MP	M.M.SWAIN
22	219/2021 CMP/239/2021	MAHANADI COALFIELDS LIMITED-MP	M.M.SWAIN
23	220/2021 CMP/240/2021	SANATAN PRADHAN-MP	SWARUP KUMAR PATNAIK
24	221/2021 CMP/240/2021	SANATAN PRADHAN-MP	SWARUP KUMAR PATNAIK
25	229/2021 CRLREV/167/2021	NILAMBAR PENTHEI-MP	PABITRA KUMAR NAYAK
26	230/2021	NILAMBAR PENTHEI-MP	PABITRA KUMAR NAYAK

27	CRLREV/167/2021 250/2021 RSA/514/2018	PADMANAV RFAM-MP	BHASKAR CHANDRA PANDA
28	377/2021 CRLA/196/2021	PUSPA SETHI-MP	DEVASHIS PANDA
29	378/2021 CRLA/59/2017	ABHAYA KU. BISWAL@ABHAYA BISWAL-MP	M/S.SANGRAM KU.DAS
30	379/2021 BLAPL/8794/2019	JAGANATH MADKAMI-MP	M/S MANORANJAN PADHY
31	379/2021 CRLA/393/2017	BADA MAHALI-MP	M/S.BIJAYA KUMAR BEHERA I
32	380/2021 CRLA/180/2021	DHIRENDRA KUMAR KHANDELWAL-MP	SIDHESWAR MOHANTY
33	381/2021 CRLA/179/2014	MRUTYUNJAY PATRA-MP	M/S.PRAVASH CH.JENA
34	382/2021 BLAPL/912/2021	DIPU @ DEEPAK MALLICK-MP	KASHINATH PATTNAIK
35	382/2021 CRLA/172/2021	MANJEET KAUR-MP	BISWAJIT NAYAK
36	383/2021 CRLA/172/2021	MANJEET KAUR-MP	BISWAJIT NAYAK
37	384/2021 BLAPL/2175/2021	RAJENDRA DASH-MP	BIDYALOK MOHAPATRA
38	384/2021 CRLA/257/2020	CHINNI TRINATH-MP	ASHOK DAS
39	385/2021 CRLA/399/2017	RAUSHAN KUMAR-MP	M/S.N.K.MOHANTY
40	386/2021 BLAPL/2383/2020	JHUMA GARAI-MP	BISIKESAN PRADHAN
41	386/2021 CRLA/312/2020	SURJYA@SURYA JENA-MP	KURESH PRASAD DASH
42	388/2021 BLAPL/1898/2021	DACTOR @ RAJKISHOR BAG-MP	SACHIDANANDA PADHEE
43	389/2021 BLAPL/6223/2020	MAHENDRA BAGH-MP	AMIT PRASAD BOSE
44	390/2021 BLAPL/9094/2020	SUDARSAN PANIGRAHY-MP	M/S.R.N.BISWAL
45	391/2021 BLAPL/8123/2020	ASHOK KUMAR SRIVASTAB-MP	BABITA SAHU
46	392/2021 BLAPL/1682/2021	BHAGABAN GOUDA-MP	SIDDHANT MOHANTY
47	401/2021 MACA/161/2021	THE MANAGER LEGAL, T.P.HUB, THE ORIENTAL INSURANCE CO. LTD. MP	ANIL K. BHADRA MP
48	633/2021 CRLMC/797/2021	BULU BARIK @ KEDARESWAR BARIK-MP	ASWINI KUMAR MISHRA 3
49	634/2021 CRLMC/335/2021	SANDIP BEHERA @ SANDEEP BEHERA-MP	BIPLABA P.B.BHALI
50	635/2021 CRLMC/798/2021	PRAVAKAR SAMANTA-MP	PRAFULLA KUMAR RATH
51	636/2021 CRLMC/800/2021	PRASANTA PRADHAN @ BUDHU-MP	SANGRAM KESHARI ROUT
52	637/2021 CRLMC/801/2021	ABHISEK CHATTERJEE-MP	ANAMA CHARAN PANDA
53	638/2021 CRLMC/804/2021	MANAS KUMAR JENA-MP	B.N.SAMANTARAY
54	639/2021 CRLMC/806/2021	BUDDHASHRBA @ BRUDDHASHRBA BEHERA-MP	MANORANJAN MOHAPATRA
55	640/2021 CRLMC/805/2021	DILLIP BISWAL @ DILLIP KUMAR BISWAL-MP	PRASANNA KUMAR PARTHI
56	641/2021 CRLMC/807/2021	CHINTAMANI JENA-MP	PRABIR KUMAR RAY
57	642/2021 CRLMC/809/2021	SAPAN KUMAR SINGHA-MP	TAPAN KUMAR KAMILA

58	643/2021 CRLMC/814/2021	MANORAMA MEHER-MP	PRADEEP KUMAR KHUNTIA
59	644/2021 CRLMC/815/2021	NIROD BIHARI MOHANTY-MP	BIPLAB KUMAR DASH
60	645/2021 CRLMC/816/2021	DIBAKAR PAIKRAY @ DIBAKAR CHANDRA PAIKRAY-MP	NEPOLEON SAHANI
61	646/2021 CRLMC/817/2021	BIPIN JENA-MP	TAPAS KUMAR ACHARYA
62	647/2021 CRLMC/819/2021	RAJENDRA RAYAGURU-MP	GOURI MOHAN RATH
63	648/2021 CRLMC/822/2021	BIPIN KUMAR PATRA-MP	HARIPAD MOHANTY
64	649/2021 CRLMC/823/2021	ASUTOSH PRASAD BEHERA @ ASHU BEHERA-MP	BYOMOKESH SAHOO
65	650/2021 CRLMC/824/2021	SUSHILA BALIARSINGH-MP	AMLAN SHAKTI PAUL
66	856/2021 WA/336/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
67	857/2021 WA/336/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-	SAMIR KUMAR MISHRA
68	858/2021 WA/337/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
69	859/2021 WA/338/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
70	860/2021 WA/337/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
71	861/2021 WA/338/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
72	862/2021 WA/337/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
73	863/2021 WA/338/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
74	864/2021 WA/337/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
75	865/2021 WA/338/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
76	866/2021 WA/339/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
77	867/2021 WA/339/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
78	868/2021 WA/339/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
79	869/2021 WA/339/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
80	870/2021 WA/625/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
81	871/2021 WA/623/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
82	872/2021 WA/626/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
83	873/2021 WA/622/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
84	874/2021 WA/624/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
85	6165/2021 WP(C)/14001/2021	SADHURAM GOND-MP	ARJUN CHRAN BEHERA
86	6166/2021 WP(C)/14004/2021	RAJ KISHORE PATRA-MP	RANJITA SINGH
87	6167/2021 WP(C)/14009/2021	SMC OF BETAL PROJECT PRIMARY SCHOOL-MP	BIPIN KUMAR NAYAK
88	6168/2021 WP(C)/14012/2021	NETRANANDA DAS-MP	TRILOCHAN NANDA
89	6169/2021	BISHNU PRASAD MOHANTY-MP	NIRANJAN BISWAL

90	WP(C)/14010/2021 6170/2021	BASANTA KUMAR BEHERA-MP	PRASANNA KUMAR MOHANTY
91	WP(C)/14015/2021 6171/2021	M/S.HOTEL DEEPTI-MP	M/S.GOUTAM MUKHARJI
92	WP(C)/20863/2013 6172/2021	M/S. ROIDA C.MINES OF IDCOL KALINGA IRON WORKS	LIDDER PRASAD NANDA
93	WP(C)/14017/2021 6173/2021	KALYANI PARIDA @ SENAPATI-MP	PAMI RATH
94	WP(C)/14018/2021 6174/2021	PRUTHIRAJ SAHU-MP	ASHOK KUMAR MOHAPATRA
95	WP(C)/14020/2021 6175/2021	SURYA NARAYAN SAMAL-MP	MANOJ KUMAR PATI
96	WP(C)/14021/2021 6176/2021	DULESWARI PANDEY-MP	SANTANU KUMAR SARANGI
97	WP(C)/14023/2021 6177/2021	PRADEEP KUMAR MOHARANA-MP	T.PANIGRAHI
98	WP(C)/13064/2021 6179/2021	PRUTHIRAJ SAHU-MP	ASHOK KUMAR MOHAPATRA
99	WP(C)/14024/2021 6180/2021	AMRUTANSHU PATTNAYAK-MP	SAMIR KUMAR MISHRA
100	WP(C)/14026/2021 6181/2021	KANHU MALIK-MP	PRAFULLA KUMAR MOHAPATRA
101	WP(C)/14038/2021 6182/2021	BHAGIRATHI KAR-MP	PRAFULLA KUMAR MOHAPATRA
102	WP(C)/14039/2021 6183/2021	KUMUDA CHANDRA PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA
103	WP(C)/14041/2021 6184/2021	THE MANAGEMENT OF SAIL, ROURKELA STEEL PLANT-	MP PRASAD NANDA
104	WP(C)/14040/2021 6185/2021	TAPAN DAS-MP	PRAFULLA KUMAR MOHAPATRA
105	WP(C)/14042/2021 6186/2021	SHANKAR HANSDA-MP	PRAFULLA KUMAR MOHAPATRA
106	WP(C)/14044/2021 6187/2021	M/S.SESA STERLITE EN-MP	M/S.SARADA P.SARANGI
107	WP(C)/24658/2014 6188/2021	SANJEEV PARIDA-MP	NIROD KUMAR SAHU
108	WP(C)/14046/2021 6189/2021	JITENDRA KUMAR DAS-MP	K.P.MISHRA
109	WP(C)/14047/2021 6190/2021	MINATI MALLICK-MP	TRILOCHAN PANIGRAHI
110	WP(C)/14048/2021 6191/2021	RAMESH KUMAR ROUT-MP	KALI PRASANNA MISHRA
111	WP(C)/14055/2021 6192/2021	DR. NANDINI MISHRA-MP	KALI PRASANNA MISHRA
112	WP(C)/14057/2021 6193/2021	SANTOSH KUMAR MISHRA-MP	BIRAJA PRASANNA SATAPATHY
113	WP(C)/14058/2021 6194/2021	BASANTI DALDALIA-MP	SAMBHU CHARAN NATH SHARMA
114	WP(C)/14062/2021 6195/2021	M/S.VASUNDHARA METALIKS PVT.LTD-MP	AVIJIT PATNAIK
115	WP(C)/6865/2021 6196/2021	RABINDRA KUMAR GOCHHAYAT-MP	PRONOY MOHANTY
116	WP(C)/12088/2021 6197/2021	SUBASH CHANDRA BEHERA-MP	CHITTARANJAN PATTNAIK
117	WP(C)/14066/2021 6198/2021	DREAM TEAM SAHARA-MP	M/S.KAMALA KANTA NAYAK
118	WP(C)/7495/2015 6199/2021	AMAR SAHOO-MP	TRILOCHAN DASH
119	WP(C)/14068/2021 6200/2021	DINABANDHU BADNAYAK-MP	BIKRAM CHANDRA GHADEI
120	WP(C)/14076/2021 6201/2021	DEBENDRA KUMAR SAHOO-MP	BIJAYA KUMAR DASH
	WP(C)/14079/2021		

121	6202/2021 WP(C)/14082/2021	DR. MANAS SAMANTARAY-MP	BHARAT JALLI
122	6203/2021 WP(C)/16374/2019	DR.MEERA VISWAVANDYA-MP	M/S.SUSANTA KUMAR DASH
123	6204/2021 WP(C)/17345/2020	DR.DAITARY SAHOO-MP	SHASHI BHUSAN JENA
124	6205/2021 WP(C)/37860/2020	SAHADEV NAYAK-MP	SHASHI BHUSAN JENA, GYANA RANJAN SETHI
125	6207/2021 WP(C)/3162/2020	PRIYAMBADA DAS-MP	PRADEEP KUMAR MAHAPATRA
126	6208/2021 WP(C)/14085/2021	MAHESH PRASAD PANI-MP	AVIJIT PATNAIK
127	6210/2021 WP(C)/8600/2021	INDIAN OIL THIKA SRAMIKA UNION-MP	BIBHU PRASAD TRIPATHY
128	6211/2021 WP(C)/14108/2021	DOLAGOBINDA BEHERA-MP	SISIR DAS
129	6212/2021 WP(C)/14112/2021	TANWEE TOPONIKA NANDA-MP	ARUN KUMAR PATRA
130	6213/2021 WP(C)/14111/2021	BANSIDHAR PATRA-MP	BHOJARAJ SETH
131	6214/2021 WP(C)/14114/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
132	6215/2021 WP(C)/14114/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
133	6216/2021 WP(C)/14118/2021	UNION OF INDIA-MP	BABITA SAHU
134	6217/2021 WP(C)/14118/2021	UNION OF INDIA-MP	BABITA SAHU
135	6219/2021 WP(C)/12497/2021	ASHIS PATRA-MP	PITAMBAR ACHARYA
136	6220/2021 WP(C)/12493/2021	KISHORE KUMAR PAL-MP	PITAMBAR ACHARYA
137	6222/2021 WP(C)/14121/2021	THE SECY. TO GOVT. OF INDIA-MP	BABITA SAHU(C.G.C.)
138	6223/2021 WP(C)/14129/2021	SANTOSH CHOUDHURY-MP	DIPTI DHALL
139	6225/2021 WP(C)/14134/2021	SANJAYA KUMAR MALA-MP	NIRANJAN LENKA
140	6226/2021 WP(C)/14145/2021	DAITARI KHUNTIA-MP	CHAKRADHAR SAHOO
141	6227/2021 WP(C)/14146/2021	BHANJA KISHORE DASH-MP	CHAKRADHAR SAHOO
142	6228/2021 WP(C)/14148/2021	TRIPURARI SAHOO-MP	CHINMAYA KUMAR NAYAK
143	6229/2021 WP(C)/14149/2021	BASANTA KUMAR PANDA-MP	CHAKRADHAR SAHOO
144	6230/2021 WP(C)/15082/2020	LAXMAN SARBHANG-MP	JYOTIRMAY GUPTA
145	6231/2021 WP(C)/24009/2017	SUSANTA KUMAR MUND-MP	M/S.BUDHADEV ROUSTRAY
146	6232/2021 WP(C)/35563/2020	AMARESH BEHERA-MP	B.SINGH
147	6233/2021 WP(C)/1612/2019	BABITA SAHOO-MP	M/S AMIT PRASAD BOSE
148	6234/2021 WP(C)/25659/2017	GAJAPATI BHOI-MP	M/S.BIRAJA PRASANNA SATAPATHY
149	6236/2021 WP(C)/14154/2021	PRATAP CHANDRA NAYAK-MP	KUNJA SUNDAR DAS
150	6237/2021 WP(C)/14155/2021	S.M CHARITABLE EDUCATIONAL TRUST-MP	SAURJYA KANTA PADHI
151	6238/2021 WP(C)/14156/2021	THE COLLECTOR CUM CHAIRMAN, JAWAHAR NAVODAYA KENDRA, MOHAPAJU-MP	YAKINDA MOHAPAJU-MP
152	6241/2021	THE BM, BAJAJ FINANCE LTD.-MP	RANJAN KUMAR ROUT

153	WP(C)/14161/2021 6242/2021	SANJAY PANDEY-MP	SUSHANTA KUMAR JOSHI
154	WP(C)/14166/2021 6243/2021	RANJAN KU. RATH-MP	GOPINATH MISHRA
155	WP(C)/14185/2021 6244/2021	MITHUN BEHERA-MP	SUBHENDU KUMAR NAYAK
156	WP(C)/14187/2021 6245/2021	LOKANATH BEHERA-MP	NITYANANDA BEHURIA
157	WP(C)/14190/2021 6247/2021	KRUPASINDHU MUDULI-MP	SURYA NARAYAN PATNAIK
158	WP(C)/12305/2021 6248/2021	KRUPASINDHU MUDULI-MP	SURYA NARAYAN PATNAIK
159	WP(C)/12308/2021 6249/2021	NAYAAGARH SUGAR COMPLEX LIMITED-MP	RAJIB RATH
160	WP(C)/26754/2020 6250/2021	KRUSHNA CHANDRA SAHOO-MP	AMIYA KUMAR BEHERA
161	WP(C)/14207/2021 6251/2021	BHAGYDHAR DEHURI-MP	SAROJ KUMAR SWAIN
162	WP(C)/13195/2021 6252/2021	MAA KANAKA DURGA UTHA DOKANI SANGHA WELFARE TRUST-MP	RAJESH KUMAR NARAYAN MOHAPATRA
163	WP(C)/14203/2021 6253/2021	SABYASACHI MISHRA-MP	MR.BISWAJIT NAYAK
164	WP(C)/895/2012 6254/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
165	WP(C)/14211/2021 6255/2021	SABITRI MOHARANA-MP	AMIT PRASAD BOSE
166	WP(C)/14212/2021 6256/2021	KSHIRODRA KUMAR JHANKAR-MP	SAMIR KUMAR MISHRA
167	WP(C)/14215/2021 6257/2021	NIRAKAR SAHOO-MP	SUMANTA KU. NAYAK
168	WP(C)/14217/2021 6258/2021	UNION OF INDIA-MP	CENTRAL GOVERNMENT COUNSEL
169	WP(C)/14220/2021 6259/2021	DHANURJAY PUJARI-MP	BIKRAM CHANDRA GHADEI
170	WP(C)/14221/2021 6260/2021	NANDA HANTAL-MP	BIKRAM CHANDRA GHADEI
171	WP(C)/14223/2021 6261/2021	KESHABA MUDULI-MP	BIKRAM CHANDRA GHADEI
172	WP(C)/14226/2021 6262/2021	DEBIDUTTA MOHANTY-MP	DEEPALI MAHAPATRA
173	WP(C)/14241/2021 6263/2021	PRASANNA KUMAR JENA-MP	DAYANANDA MOHAPATRA
174	WP(C)/14243/2021 6264/2021	SANTOSHINI SATPATHY-MP	ADITYA KUMAR MOHAPATRA
175	WP(C)/14246/2021 6265/2021	PRATAP CHANDRA PARIDA-MP	KANANABALA ROY CHOUDHURY
176	WP(C)/2065/2021 6267/2021	MAHESH CHANDRA SAHU-MP	DWARIKA PRASAD MOHANTY
177	WP(C)/13989/2021 6268/2021	PUSPA MOHANTY-MP	ANUPAM DASH
178	WP(C)/14253/2021 6269/2021	HEMANTA KUMAR PRADHAN-MP	BHAWANI SANKAR PANIGRAHI
179	WP(C)/14255/2021 6270/2021	MANAGEMENT COMMITTEE, CFH SCHEME, PARADIP PORT-MP	ANAND PRAKASH DAS
180	WP(C)/14256/2021 6272/2021	SARAT PRADHAN-MP	KALPATARU KHUNTIA
181	WP(C)/14257/2021 6273/2021	USHARANI SAHOO-MP	M/S.SAMIR KUMAR MISHRA
182	WP(C)/14258/2021 32/2021	NARAYAN PANDA-MP	
183	SA/94/1993 33/2021 SA/94/1993	NARAYAN PANDA-MP	

184	165/2021 TRP(C)/299/2019	SANCHITA BHATTACHARJEE-MP	
185	181/2021 FAO/1049/2019	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	
186	380/2021 BLAPL/6923/2020	DAKTOR PANDI @ DOCTOR PARIDA-MP	
187	381/2021 BLAPL/374/2020	BRAHMA JYOTI BEHERA-MP	S.PRADHAN
188	383/2021 BLAPL/2478/2020	PANDABA MUKHI-MP	
189	385/2021 BLAPL/9258/2019	BIKASH KANSARI-MP	
190	387/2021 BLAPL/7415/2020	NIRANJAN BASTIA @ BAISHAKH-MP	AJAYA KUMAR MOHARANA
191	557/2021 ABLAPL/10727/2019	KARNA NAIK-MP	ASUTOSH TRIPATHY
192	558/2021 ABLAPL/3901/2021	CHHABI GAHIR-MP	
193	559/2021 ABLAPL/9987/2019	SK.RAJA@SK. TIPU SULTAN-MP	
194	560/2021 ABLAPL/9939/2019	SK.RAJU@SK.TIPU SULTAN-MP	
195	561/2021 ABLAPL/3932/2021	BIKASH KUMAR AGARWALLA-MP	
196	562/2021 ABLAPL/2016/2020	PIRA PADHAN-MP	
197	6178/2021 WP(C)/24121/2017	KILARI NARAYAN-MP	
198	6206/2021 WP(C)/3862/2021	MONALISHA KHUNTIA-MP	
199	6209/2021 WP(C)/257/2021	RAMA CHANDRA MAJHI-MP	SANTOSH KUMAR PATTANAİK
200	6218/2021 WP(C)/5370/2018	M/S.NALCO-MP	
201	6221/2021 WP(C)/32237/2020	HARIHAR HARIJAN-MP	
202	6224/2021 WP(C)/1112/2016	HAREKRUSHNA SAMAL-MP	
203	6235/2021 WP(C)/11807/2021	DR. RAMESH CHANDRA BEHERA-MP	
204	6239/2021 WP(C)/19519/2015	M/S.BHUSHAN STEEL LTD.-MP	
205	6240/2021 WP(C)/15010/2013	BHUSHAN STEEL LTD.-MP	
206	6246/2021 WP(C)/12831/2021	JAGANNATH JANI-MP	
207	6266/2021 WP(C)/35995/2020	UGRESANA MALLICK-MP	
208	6271/2021 WP(C)/5833/2020	NRUSINGH TRIPATHY-MP	